

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :16-09-2026

**Date : 16.09.2026**

| SL. No. | C.A.No.    | Date of Application | Case No.            | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For       | Dealing Section | Seat         |
|---------|------------|---------------------|---------------------|-----------------------|----------|--------------------|-----------------------|-----------------|--------------|
| 1       | 68796/2026 | 16.09.2026          | ABLAPL-8773/2026    | S.BARDHAN             | C.O.     | COURT NO. 17       | Order Dtd. 2026-10-08 |                 | (Seat No-)   |
| 2       | 68797/2026 | 16.09.2026          | CRLMP-1172/2026     | D.BARIK               | C.O.     | COURT NO. 17       | Order Dtd. 2026-09-08 |                 | (Seat No-)   |
| 3       | 68798/2026 | 16.09.2026          | WP (C) - 29212/2026 | A.PATTANAIK           | C.O.     | COURT NO. 17       | Order Dtd. 2026-09-11 | WRIT BRANCH-6   | (Seat No-54) |
| 4       | 68799/2026 | 16.09.2026          | WP (C) - 27858/2026 | A.PATTANAIK           | C.O.     | COURT NO. 17       | Order Dtd. 2026-09-11 | WRIT BRANCH-5   | (Seat No-53) |
| 5       | 68800/2026 | 16.09.2026          | WP (C) - 29559/2026 | H.N.MOHAPATRA         | C.O.     | COURT NO. 6        | Order Dtd. 2026-09-11 | WRIT BRANCH-4   | (Seat No-58) |
| 6       | 68801/2026 | 16.09.2026          | BLAPL-8807/2026     | T R DAS               | C.O.     | COURT NO. 6        | Order Dtd. 2026-09-11 |                 | (Seat No-58) |
| 7       | 68802/2026 | 16.09.2026          | ABLAPL-8838/2026    | SK PRADHAN            | C.O.     | COURT NO. 6        | Order Dtd. 2026-09-10 | BAIL-2          | (Seat No-11) |
| 8       | 68803/2026 | 16.09.2026          | ABLAPL-9971/2026    | S CHOUDHURY           | C.O.     | COURT NO. 6        | Order Dtd. 2026-09-10 |                 | (Seat No-11) |
| 9       | 68805/2026 | 16.09.2026          | BLAPL-8120/2026     | S MITRA               | C.O.     | COURT NO. 6        | Order Dtd. 2026-09-11 |                 | (Seat No-11) |
| 10      | 68807/2026 | 16.09.2026          | ABLAPL-6361/2026    | S DASH                | C.O.     | COURT NO. 2 OLD    | Order Dtd. 2026-06-17 | BAIL-2          | (Seat No-17) |

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| 11 | 68808/2026 | 16.09.2026 | ABLAPL-10297/2026   | SP SAHOO               | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | BAIL-1        | (Seat No-5)  |
| 12 | 68809/2026 | 16.09.2026 | ABLAPL-10330/2026   | MR DAS                 | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |               | (Seat No-5)  |
| 13 | 68810/2026 | 16.09.2026 | BLAPL-7952/2026     | SUBHALATA PRIYADARSINI | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |               | (Seat No-5)  |
| 14 | 68811/2026 | 16.09.2026 | ABLAPL-10164/2026   | S NAYAK                | C.O. | COURT NO. 17 | Order Dtd. 2026-11-03 |               | (Seat No-5)  |
| 15 | 68812/2026 | 16.09.2026 | ABLAPL-10367/2026   | SK BARIK               | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |               | (Seat No-5)  |
| 16 | 68813/2026 | 16.09.2026 | ABLAPL-10230/2026   | S DASH                 | C.O. | COURT NO. 17 | Order Dtd. 2026-10-28 | BAIL-1        | (Seat No-3)  |
| 17 | 68814/2026 | 16.09.2026 | ABLAPL-8827/2026    | S DASH                 | C.O. | COURT NO. 17 | Order Dtd. 2026-09-09 | BAIL-1        | (Seat No-2)  |
| 18 | 68815/2026 | 16.09.2026 | WP (C) - 36127/2025 | S.PADHI                | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | WRIT BRANCH-6 | (Seat No-35) |
| 19 | 68817/2026 | 16.09.2026 | ABLAPL-10356/2026   | S PANDA                | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |               | (Seat No-35) |
| 20 | 68818/2026 | 16.09.2026 | ABLAPL-10300/2026   | SK DASH                | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | BAIL-1        | (Seat No-5)  |
| 21 | 68827/2026 | 16.09.2026 | CMP-1540/2026       | P.K.DASH               | C.O. | COURT NO. 6  | Order Dtd. 2026-10-08 |               | (Seat No-5)  |
| 22 | 68828/2026 | 16.09.2026 | CMP-1537/2026       | B.K.BEHERA             | C.O. | COURT NO. 6  | Order Dtd. 2026-10-07 |               | (Seat No-5)  |
| 23 | 68829/2026 | 16.09.2026 | CMP-1155/2026       | M.R.BARIK              | C.O. | COURT NO. 6  | Order Dtd. 2026-09-10 | WRIT BRANCH-4 | (Seat No-17) |
| 24 | 68830/2026 | 16.09.2026 | CMP-1439/2026       | B.MOHANTY              | C.O. | COURT NO. 6  | Order Dtd. 2026-10-   |               | (Seat No-17) |

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| 25 | 68831/2026 | 16.09.2026 | CMP-1439/2026       | B.MOHANTY     | C.O. | COURT NO. 6     | Order Dtd. 2026-10-06 |                                | (Seat No-17)  |
| 26 | 68832/2026 | 16.09.2026 | CRLMC-2732/2026     | A.JENA        | C.O. | COURT NO. 6     | Order Dtd. 2026-09-08 |                                | (Seat No-17)  |
| 27 | 68833/2026 | 16.09.2026 | CONTC-6037/2026     | NIRANJAN ROUT | C.O. | COURT NO. 6     | Order Dtd. 2026-09-11 | CONTEMPT                       | (Seat No-5)   |
| 28 | 68834/2026 | 16.09.2026 | CRLMC-3044/2026     | P.B.SENAPATI  | C.O. | COURT NO. 6     | Order Dtd. 2026-09-08 |                                | (Seat No-5)   |
| 29 | 68835/2026 | 16.09.2026 | WP (C) - 29344/2026 | NIRANJAN ROUT | C.O. | COURT NO. 23    | Order Dtd. 2026-09-11 | WRIT BRANCH-3                  | (Seat No-51)  |
| 30 | 68836/2026 | 16.09.2026 | CRLMC-3658/2025     | P.K.ROUT      | C.O. | COURT NO. 23    | Order Dtd. 2026-09-08 |                                | (Seat No-51)  |
| 31 | 68837/2026 | 16.09.2026 | CONTC-6135/2026     | NIRANJAN ROUT | C.O. | COURT NO. 23    | Order Dtd. 2026-09-11 |                                | (Seat No-51)  |
| 32 | 68838/2026 | 16.09.2026 | CRLMC-2848/2026     | P.K.DASH      | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 |                                | (Seat No-51)  |
| 33 | 68839/2026 | 16.09.2026 | CRLMC-3173/2026     | S.K.DASH      | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-08 |                                | (Seat No-51)  |
| 34 | 68840/2026 | 16.09.2026 | CRLMC-3160/2026     | K.DAS         | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-09 |                                | (Seat No-51)  |
| 35 | 68841/2026 | 16.09.2026 | CRLMC-3179/2026     | S.DAS         | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-08 | CRIMINAL MISC                  | (Seat No-2)   |
| 36 | 68842/2026 | 16.09.2026 | WP (C) - 27903/2026 | NIRANJAN ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-11 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |
| 37 | 68844/2026 | 16.09.2026 | WP (C) - 29230/2026 | T. R. DAS     | C.O. | COURT NO. 16    | Order Dtd. 2026-10-26 |                                | (Seat No-104) |
| 38 | 68845/2026 | 16.09.2026 | CRLMC-3077/2026     | P.K.BEHERA    | C.O. | COURT NO.       | Order Dtd.            |                                | (Seat No-     |

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|    |            |            |                     |              |      | 16           | 2026-09-08            |               | 104)          |
| 39 | 68847/2026 | 16.09.2026 | CRLMC-2735/2026     | B.B.MALLICK  | C.O. | COURT NO. 16 | Order Dtd. 2026-09-08 |               | (Seat No-104) |
| 40 | 68848/2026 | 16.09.2026 | CRLMC-3232/2026     | D.P.DASH     | C.O. | COURT NO. 16 | Order Dtd. 2026-09-09 | CRIMINAL MISC | (Seat No-3)   |
| 41 | 68849/2026 | 16.09.2026 | CRLMC-3074/2026     | S.CHAUDHURY  | C.O. | COURT NO. 16 | Order Dtd. 2026-09-08 |               | (Seat No-3)   |
| 42 | 68851/2026 | 16.09.2026 | CRLMC-2882/2026     | S.R.SETHI    | C.O. | COURT NO. 16 | Order Dtd. 2026-09-09 |               | (Seat No-3)   |
| 43 | 68852/2026 | 16.09.2026 | RPFAM-31/2025       | P.K.MISHRA   | C.O. | COURT NO. 16 | Order Dtd. 2026-10-26 |               | (Seat No-3)   |
| 44 | 68853/2026 | 16.09.2026 | CRLMC-733/2026      | P.K.MOHANTY. | C.O. | COURT NO. 16 | Order Dtd. 2026-09-07 | CRIMINAL MISC | (Seat No-6)   |
| 45 | 68854/2026 | 16.09.2026 | CRLMC-1841/2025     | N.K.ROUT     | C.O. | COURT NO. 16 | Order Dtd. 2025-07-15 |               | (Seat No-6)   |
| 46 | 68856/2026 | 16.09.2026 | ABLAPL-10066/2026   | D.P.DASH     | C.O. | COURT NO. 17 | Order Dtd. 2026-11-02 |               | (Seat No-6)   |
| 47 | 68858/2026 | 16.09.2026 | WP (C) - 27017/2026 | B. MOHAPATRA | C.O. | COURT NO. 17 | Order Dtd. 2026-09-09 |               | (Seat No-6)   |
| 48 | 68859/2026 | 16.09.2026 | CRLMC-2791/2026     | P.K.MOHANTY. | C.O. | COURT NO. 17 | Order Dtd. 2026-09-08 | CRIMINAL MISC | (Seat No-8)   |
| 49 | 68860/2026 | 16.09.2026 | ABLAPL-10123/2026   | P.K.MOHANTY  | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | BAIL-1        | (Seat No-5)   |
| 50 | 68862/2026 | 16.09.2026 | ABLAPL-10285/2026   | G.SAHOO      | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |               | (Seat No-5)   |
| 51 | 68863/2026 | 16.09.2026 | WP (C) - 29633/2026 | GOPAL PANDA  | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 | WRIT BRANCH-5 | (Seat No-23)  |
| 52 | 68865/2026 | 16.09.2026 | ABLAPL-             | G.SAHOO      | C.O. | COURT        | Order                 |               | (Seat         |

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|    |            |            | 10298/2026             |               |      | NO.<br>17             | Dtd.<br>2026-09-<br>10          |                  | No-<br>23)          |
| 53 | 68866/2026 | 16.09.2026 | CRLMC-<br>3190/2026    | R.K.MALLICK   | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>9999-12-<br>31 |                  | (Seat<br>No-<br>23) |
| 54 | 68867/2026 | 16.09.2026 | CRLMC-<br>3123/2026    | H.K.PATRA     | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>2026-09-<br>08 |                  | (Seat<br>No-<br>23) |
| 55 | 68868/2026 | 16.09.2026 | ABLAPL-<br>10303/2026  | G.SAHOO       | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>2026-09-<br>10 |                  | (Seat<br>No-<br>23) |
| 56 | 68869/2026 | 16.09.2026 | CRLMC-<br>3193/2026    | R.K.MALLICK   | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>2026-09-<br>09 |                  | (Seat<br>No-<br>23) |
| 57 | 68871/2026 | 16.09.2026 | CRLMC-<br>3033/2026    | R.K.MAHAPATRA | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>9999-12-<br>31 |                  | (Seat<br>No-<br>23) |
| 58 | 68872/2026 | 16.09.2026 | ABLAPL-<br>10363/2026  | S.K.SAHU      | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 | BAIL-1           | (Seat<br>No-5)      |
| 59 | 68874/2026 | 16.09.2026 | WP (C) -<br>27957/2026 | J. P. KAR     | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH-1 | (Seat<br>No-<br>57) |
| 60 | 68876/2026 | 16.09.2026 | CRLMC-<br>3031/2026    | R.K.MALLICK   | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>2026-09-<br>08 | CRIMINAL<br>MISC | (Seat<br>No-1)      |
| 61 | 68877/2026 | 16.09.2026 | ABLAPL-<br>10489/2026  | SK BARIK      | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 |                  | (Seat<br>No-1)      |
| 62 | 68878/2026 | 16.09.2026 | ABLAPL-<br>10371/2026  | P.K.MOHANTY   | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 | BAIL-2           | (Seat<br>No-7)      |
| 63 | 68879/2026 | 16.09.2026 | ABLAPL-<br>9749/2026   | A B BEHERA    | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>2026-09-<br>10 | BAIL-2           | (Seat<br>No-<br>18) |
| 64 | 68881/2026 | 16.09.2026 | CRLMC-<br>3658/2025    | R.R.DAS       | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>2026-09-<br>08 |                  | (Seat<br>No-<br>18) |
| 65 | 68882/2026 | 16.09.2026 | WP (C) -<br>22877/2026 | J. P. KAR     | C.O. | COURT<br>NO. 2<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH-5 | (Seat<br>No-<br>53) |

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| 66 | 68883/2026 | 16.09.2026 | ABLAPL-10370/2026   | A.K.BEHERA    | C.O. | COURT NO. 17    | Order Dtd. 2026-11-02 | BAIL-1        | (Seat No-13) |
| 67 | 68884/2026 | 16.09.2026 | WP (C) - 29168/2026 | S MOHANTY     | C.O. | COURT NO. 17    | Order Dtd. 2026-09-11 | WRIT BRANCH-3 | (Seat No-28) |
| 68 | 68885/2026 | 16.09.2026 | ABLAPL-10337/2026   | AMLAN MOHANTY | C.O. | COURT NO. 17    | Order Dtd. 2026-09-10 |               | (Seat No-28) |
| 69 | 68886/2026 | 16.09.2026 | CRLMC-3027/2026     | R.K.MAHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 |               | (Seat No-28) |
| 70 | 68887/2026 | 16.09.2026 | CMP-1427/2026       | S.K.PRADHAN   | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-09 |               | (Seat No-28) |
| 71 | 68888/2026 | 16.09.2026 | WP (C) - 29080/2026 | B. K. SINGH   | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-11 |               | (Seat No-28) |
| 72 | 68889/2026 | 16.09.2026 | ABLAPL-8686/2026    | M.R.SAHOO     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-10 |               | (Seat No-28) |
| 73 | 68890/2026 | 16.09.2026 | ABLAPL-9961/2026    | P K MISHRA    | C.O. | COURT NO. 17    | Order Dtd. 2026-09-25 |               | (Seat No-28) |
| 74 | 68892/2026 | 16.09.2026 | WP (C) - 29081/2026 | B. K. SINGH   | C.O. | COURT NO. 17    | Order Dtd. 2026-09-11 | WRIT BRANCH-7 | (Seat No-15) |
| 75 | 68893/2026 | 16.09.2026 | CMP-1252/2026       | S.K.SWAIN     | C.O. | COURT NO. 17    | Order Dtd. 2026-09-09 |               | (Seat No-15) |
| 76 | 68894/2026 | 16.09.2026 | ABLAPL-8838/2026    | R.MALLICK     | C.O. | COURT NO. 17    | Order Dtd. 2026-09-10 | BAIL-2        | (Seat No-11) |
| 77 | 68895/2026 | 16.09.2026 | CRLMC-3203/2026     | S.K.LENKA     | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | CRIMINAL MISC | (Seat No-5)  |
| 78 | 68896/2026 | 16.09.2026 | ABLAPL-10012/2026   | M MOHANTY     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-10 |               | (Seat No-5)  |
| 79 | 68897/2026 | 16.09.2026 | CMP-1530/2026       | K.C.PANDA     | C.O. | COURT NO. 6     | Order Dtd. 9999-12-   |               | (Seat No-5)  |

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|    |            |            |                    |              |      |              | 31                    |               |              |
| 80 | 68898/2026 | 16.09.2026 | CRLMC-3176/2026    | J.PRADHAN    | C.O. | COURT NO. 6  | Order Dtd. 2026-09-09 | CRIMINAL MISC | (Seat No-3)  |
| 81 | 68900/2026 | 16.09.2026 | CRLMC-3163/2026    | K.DAS        | C.O. | COURT NO. 6  | Order Dtd. 2026-09-09 |               | (Seat No-3)  |
| 82 | 68901/2026 | 16.09.2026 | TRP (C) - 239/2025 | A.P.SAHOO    | C.O. | COURT NO. 6  | Order Dtd. 2026-09-10 |               | (Seat No-3)  |
| 83 | 68903/2026 | 16.09.2026 | TRP (C) - 271/2026 | R.R.DAS      | C.O. | COURT NO. 16 | Order Dtd. 2026-10-26 |               | (Seat No-3)  |
| 84 | 68904/2026 | 16.09.2026 | ABLAPL-10078/2026  | B BEHERA     | C.O. | COURT NO. 16 | Order Dtd. 2026-09-10 |               | (Seat No-3)  |
| 85 | 68905/2026 | 16.09.2026 | TRP (C) - 280/2026 | S.SAMAL      | C.O. | COURT NO. 16 | Order Dtd. 2026-10-26 |               | (Seat No-3)  |
| 86 | 68907/2026 | 16.09.2026 | CONTC-2012/2026    | S.DASH       | C.O. | COURT NO. 16 | Order Dtd. 2026-09-10 |               | (Seat No-3)  |
| 87 | 68908/2026 | 16.09.2026 | RPFAM-79/2026      | N.SINGH      | C.O. | COURT NO. 9  | Order Dtd. 2026-10-26 |               | (Seat No-3)  |
| 88 | 68909/2026 | 16.09.2026 | TRP (C) - 268/2026 | A.MOHANTY    | C.O. | COURT NO. 16 | Order Dtd. 2026-10-26 |               | (Seat No-3)  |
| 89 | 68910/2026 | 16.09.2026 | RPFAM-201/2025     | H.S.PAIKRAY  | C.O. | COURT NO. 16 | Order Dtd. 2026-10-26 |               | (Seat No-3)  |
| 90 | 68911/2026 | 16.09.2026 | ABLAPL-10291/2026  | J.SAHOO      | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 |               | (Seat No-3)  |
| 91 | 68912/2026 | 16.09.2026 | ABLAPL-9923/2026   | GANESH SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | BAIL-2        | (Seat No-17) |
| 92 | 68913/2026 | 16.09.2026 | ABLAPL-10331/2026  | A.MOHANTY    | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | BAIL-1        | (Seat No-3)  |
| 93 | 68915/2026 | 16.09.2026 | ABLAPL-10341/2026  | A.MOHANTY    | C.O. | COURT NO.    | Order Dtd.            | BAIL-1        | (Seat No-5)  |

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|     |            |            |                     |                         |      | 17           | 2026-09-10            |               |              |
| 94  | 68916/2026 | 16.09.2026 | WP (C) – 26014/2026 | B.K.SINGH               | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | WRIT BRANCH-7 | (Seat No-55) |
| 95  | 68917/2026 | 16.09.2026 | ABLAPL-9021/2026    | K K MANGARAJ            | C.O. | COURT NO. 17 | Order Dtd. 2026-08-06 | BAIL-1        | (Seat No-1)  |
| 96  | 68918/2026 | 16.09.2026 | ABLAPL-6637/2026    | A.MOHANTY               | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |               | (Seat No-1)  |
| 97  | 68920/2026 | 16.09.2026 | ABLAPL-10311/2026   | J.PRADHAN               | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |               | (Seat No-1)  |
| 98  | 68921/2026 | 16.09.2026 | ABLAPL-8667/2026    | RAKESH SAHU             | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 | BAIL-2        | (Seat No-9)  |
| 99  | 68923/2026 | 16.09.2026 | ABLAPL-10321/2026   | J.PRADHAN               | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |               | (Seat No-9)  |
| 100 | 68924/2026 | 16.09.2026 | ABLAPL-9690/2026    | LAXMINARAYAN RAYATSINGH | C.O. | COURT NO. 17 | Order Dtd. 2026-08-24 | BAIL-2        | (Seat No-8)  |
| 101 | 68925/2026 | 16.09.2026 | BLAPL-8055/2026     | G.SAHOO                 | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |               | (Seat No-8)  |
| 102 | 68926/2026 | 16.09.2026 | BLAPL-7970/2026     | AK RANA                 | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |               | (Seat No-8)  |
| 103 | 68929/2026 | 16.09.2026 | BLAPL-9218/2026     | RK MALLICK              | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |               | (Seat No-8)  |
| 104 | 68930/2026 | 16.09.2026 | BLAPL-8061/2026     | G.SAHOO                 | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |               | (Seat No-8)  |
| 105 | 68931/2026 | 16.09.2026 | ABLAPL-10317/2026   | RABI SAMAL              | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | BAIL-1        | (Seat No-13) |
| 106 | 68932/2026 | 16.09.2026 | BLAPL-9065/2026     | RK MALLICK              | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |               | (Seat No-13) |
| 107 | 68933/2026 | 16.09.2026 | ABLAPL-             | AJIT CHANDRA            | C.O. | COURT        | Order                 |               | (Seat        |

|     |            |            |                       |               |      |                       |                                 |        |                     |
|-----|------------|------------|-----------------------|---------------|------|-----------------------|---------------------------------|--------|---------------------|
|     |            |            | 7389/2026             | MOHAPATRA     |      | NO. 3<br>OLD          | Dtd.<br>2026-09-<br>30          |        | No-<br>13)          |
| 108 | 68935/2026 | 16.09.2026 | BLAPL-<br>8133/2026   | RK MALLICK    | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 |        | (Seat<br>No-<br>13) |
| 109 | 68936/2026 | 16.09.2026 | BLAPL-<br>8131/2026   | P.K.MISHRA    | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 |        | (Seat<br>No-<br>13) |
| 110 | 68937/2026 | 16.09.2026 | BLAPL-<br>7938/2026   | RK MALLICK    | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 |        | (Seat<br>No-<br>13) |
| 111 | 68938/2026 | 16.09.2026 | BLAPL-<br>8149/2026   | D.P.DASH      | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 | BAIL-1 | (Seat<br>No-2)      |
| 112 | 68940/2026 | 16.09.2026 | BLAPL-<br>7530/2026   | KC PANDA      | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>10 |        | (Seat<br>No-2)      |
| 113 | 68942/2026 | 16.09.2026 | BLAPL-<br>8184/2026   | R SETHI       | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 |        | (Seat<br>No-2)      |
| 114 | 68944/2026 | 16.09.2026 | ABLAPL-<br>10347/2026 | P K BARIK     | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>10 |        | (Seat<br>No-2)      |
| 115 | 68945/2026 | 16.09.2026 | BLAPL-<br>8211/2026   | PK MOHANTY    | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 | BAIL-1 | (Seat<br>No-<br>14) |
| 116 | 68948/2026 | 16.09.2026 | ABLAPL-<br>10346/2026 | MONALISA PANI | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>10 |        | (Seat<br>No-<br>14) |
| 117 | 68949/2026 | 16.09.2026 | BLAPL-<br>8284/2026   | A.PATTNAIK    | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 |        | (Seat<br>No-<br>14) |
| 118 | 68951/2026 | 16.09.2026 | BLAPL-<br>8250/2026   | RK BARIK      | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 |        | (Seat<br>No-<br>14) |
| 119 | 68953/2026 | 16.09.2026 | ABLAPL-<br>10344/2026 | B R SENAPATI  | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>10 |        | (Seat<br>No-<br>14) |
| 120 | 68954/2026 | 16.09.2026 | BLAPL-<br>8236/2026   | RK BARIK      | C.O. | COURT<br>NO. 3<br>OLD | Order<br>Dtd.<br>2026-09-<br>11 |        | (Seat<br>No-<br>14) |

|     |            |            |                   |             |      |                 |                       |                   |              |
|-----|------------|------------|-------------------|-------------|------|-----------------|-----------------------|-------------------|--------------|
| 121 | 68956/2026 | 16.09.2026 | BLAPL-8312/2026   | J.P.KAR     | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-09-11 | BAIL-1            | (Seat No-14) |
| 122 | 68958/2026 | 16.09.2026 | BLAPL-8070/2026   | RK BARIK    | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-09-11 | BAIL-1            | (Seat No-3)  |
| 123 | 68959/2026 | 16.09.2026 | BLAPL-8958/2026   | S.PANDA     | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-09-11 |                   | (Seat No-3)  |
| 124 | 68962/2026 | 16.09.2026 | ABLAPL-10340/2026 | G DAS       | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-09-10 | BAIL-1            | (Seat No-15) |
| 125 | 68963/2026 | 16.09.2026 | ABLAPL-10332/2026 | M R SAHOO   | C.O. | COURT NO. 17    | Order Dtd. 2026-10-05 | BAIL-1            | (Seat No-4)  |
| 126 | 68966/2026 | 16.09.2026 | ABLAPL-14969/2025 | J.SAHOO     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-30 |                   | (Seat No-4)  |
| 127 | 68968/2026 | 16.09.2026 | ABLAPL-9525/2026  | S BARIK     | C.O. | COURT NO. 17    | Order Dtd. 2026-09-11 |                   | (Seat No-4)  |
| 128 | 68969/2026 | 16.09.2026 | ABLAPL-10329/2026 | P K BARIK   | C.O. | COURT NO. 17    | Order Dtd. 2026-09-10 |                   | (Seat No-4)  |
| 129 | 68971/2026 | 16.09.2026 | ABLAPL-10357/2026 | J PRADHAN   | C.O. | COURT NO. 17    | Order Dtd. 2026-09-11 | BAIL-1            | (Seat No-4)  |
| 130 | 68972/2026 | 16.09.2026 | ABLAPL-10327/2026 | D P DASH    | C.O. | COURT NO. 17    | Order Dtd. 2026-09-10 | BAIL-1            | (Seat No-5)  |
| 131 | 68974/2026 | 16.09.2026 | ABLAPL-9075/2026  | H.K.KHANDAL | C.O. | COURT NO. 17    | Order Dtd. 2026-09-09 |                   | (Seat No-5)  |
| 132 | 68975/2026 | 16.09.2026 | ABLAPL-10372/2026 | SR SINGH    | C.O. | COURT NO. 17    | Order Dtd. 2026-09-11 |                   | (Seat No-5)  |
| 133 | 68977/2026 | 16.09.2026 | CRLREV-70/2012    | B R MOHANTY | C.O. | COURT NO. 17    | Order Dtd. 2026-09-02 | CRIMINAL REVISION | (Seat No-4)  |
| 134 | 68978/2026 | 16.09.2026 | ABLAPL-10352/2026 | A.MOHANTY   | C.O. | COURT NO. 17    | Order Dtd. 2026-09-   | BAIL-2            | (Seat No-17) |

|     |            |            |                   |                    |      |              |                       |                   |              |
|-----|------------|------------|-------------------|--------------------|------|--------------|-----------------------|-------------------|--------------|
|     |            |            |                   |                    |      |              | 10                    |                   |              |
| 135 | 68979/2026 | 16.09.2026 | ABLAPL-10362/2026 | JR SAHOO           | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |                   | (Seat No-17) |
| 136 | 68980/2026 | 16.09.2026 | ABLAPL-10324/2026 | S K NAYAK          | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | BAIL-1            | (Seat No-5)  |
| 137 | 68983/2026 | 16.09.2026 | ABLAPL-10308/2026 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |                   | (Seat No-5)  |
| 138 | 68985/2026 | 16.09.2026 | CRLREV-70/2012    | B R MOHANTY        | C.O. | COURT NO. 17 | Order Dtd. 2026-09-02 | CRIMINAL REVISION | (Seat No-4)  |
| 139 | 68986/2026 | 16.09.2026 | ABLAPL-10361/2026 | NK ROUT            | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 | BAIL-1            | (Seat No-14) |
| 140 | 68987/2026 | 16.09.2026 | ABLAPL-10351/2026 | B.B.MOHAPATRA      | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | BAIL-1            | (Seat No-4)  |
| 141 | 68989/2026 | 16.09.2026 | ABLAPL-10338/2026 | S BARIK            | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | BAIL-1            | (Seat No-5)  |
| 142 | 68990/2026 | 16.09.2026 | CRLREV-70/2012    | J D MUDULI         | C.O. | COURT NO. 17 | Order Dtd. 2026-09-02 | CRIMINAL REVISION | (Seat No-4)  |
| 143 | 68991/2026 | 16.09.2026 | ABLAPL-9195/2026  | G.DASH             | C.O. | COURT NO. 17 | Order Dtd. 2026-09-09 |                   | (Seat No-4)  |
| 144 | 68992/2026 | 16.09.2026 | ABLAPL-10295/2026 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | BAIL-1            | (Seat No-5)  |
| 145 | 68993/2026 | 16.09.2026 | ABLAPL-10261/2026 | SR SINGH           | C.O. | COURT NO. 17 | Order Dtd. 2026-09-09 | BAIL-1            | (Seat No-5)  |
| 146 | 68995/2026 | 16.09.2026 | CRLMC-239/2025    | A.P.SAHOO          | C.O. | COURT NO. 17 | Order Dtd. 2025-02-14 |                   | (Seat No-5)  |
| 147 | 68997/2026 | 16.09.2026 | ABLAPL-10293/2026 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |                   | (Seat No-5)  |
| 148 | 68998/2026 | 16.09.2026 | ABLAPL-9189/2026  | G.DAS              | C.O. | COURT NO.    | Order Dtd.            | BAIL-2            | (Seat No-8)  |

|     |            |            |                     |                    |      |              |                       |                 |              |
|-----|------------|------------|---------------------|--------------------|------|--------------|-----------------------|-----------------|--------------|
|     |            |            |                     |                    |      | 17           | 2026-09-09            |                 |              |
| 149 | 69000/2026 | 16.09.2026 | ABLAPL-10292/2026   | P K MISHRA         | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |                 | (Seat No-8)  |
| 150 | 69001/2026 | 16.09.2026 | ABLAPL-10032/2026   | TR DAS             | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | BAIL-1          | (Seat No-13) |
| 151 | 69002/2026 | 16.09.2026 | ABLAPL-10265/2026   | A.MOHANTY          | C.O. | COURT NO. 17 | Order Dtd. 2026-09-09 |                 | (Seat No-13) |
| 152 | 69004/2026 | 16.09.2026 | ABLAPL-9109/2026    | S BARIK            | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | BAIL-2          | (Seat No-18) |
| 153 | 69005/2026 | 16.09.2026 | ABLAPL-10287/2026   | BYOMAKESH TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |                 | (Seat No-18) |
| 154 | 69006/2026 | 16.09.2026 | CRLA-183/2003       | P K MOHANTY        | C.O. | COURT NO. 17 | Order Dtd. 2026-08-25 | CRIMINAL APPEAL | (Seat No-3)  |
| 155 | 69007/2026 | 16.09.2026 | ABLAPL-10286/2026   | BYOMAKESH TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |                 | (Seat No-3)  |
| 156 | 69009/2026 | 16.09.2026 | ABLAPL-10279/2026   | PRATAP KESHARI DEO | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |                 | (Seat No-3)  |
| 157 | 69011/2026 | 16.09.2026 | ABLAPL-10307/2026   | K.MOHANTY          | C.O. | COURT NO. 17 | Order Dtd. 2026-09-25 |                 | (Seat No-3)  |
| 158 | 69014/2026 | 16.09.2026 | GCRLA-29/2007       | H SUNDARA          | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 | CRIMINAL APPEAL | (Seat No-9)  |
| 159 | 69017/2026 | 16.09.2026 | ABLAPL-10449/2026   | A K PANDA          | C.O. | COURT NO. 17 | Order Dtd. 2026-10-08 |                 | (Seat No-9)  |
| 160 | 69019/2026 | 16.09.2026 | CONTC-4855/2026     | B DAS              | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |                 | (Seat No-9)  |
| 161 | 69021/2026 | 16.09.2026 | WP (C) - 27323/2026 | B.B.MALLICK        | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | WRIT BRANCH-5   | (Seat No-47) |
| 162 | 69022/2026 | 16.09.2026 | CONTC-              | BRAJA KISHOR       | C.O. | COURT        | Order                 |                 | (Seat        |

|     |            |            |                        |               |      |                    |                                 |                         |                     |
|-----|------------|------------|------------------------|---------------|------|--------------------|---------------------------------|-------------------------|---------------------|
|     |            |            | 5429/2026              | PANDA         |      | NO.<br>17          | Dtd.<br>2026-09-<br>11          |                         | No-<br>47)          |
| 163 | 69023/2026 | 16.09.2026 | MACA-<br>83/2009       | P.K.BARIK     | C.O. | COURT<br>NO.<br>17 | Order<br>Dtd.<br>2026-09-<br>09 | MISC.<br>APPEAL<br>SEC. | (Seat<br>No-4)      |
| 164 | 69024/2026 | 16.09.2026 | CONTC-<br>5430/2026    | B K PANDA     | C.O. | COURT<br>NO.<br>17 | Order<br>Dtd.<br>2026-09-<br>11 | CONTEMPT                | (Seat<br>No-6)      |
| 165 | 69025/2026 | 16.09.2026 | WP (C) -<br>29646/2026 | S. K. RATH    | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-11-<br>27 | WRIT<br>BRANCH-1        | (Seat<br>No-<br>31) |
| 166 | 69026/2026 | 16.09.2026 | MACA-<br>841/2010      | S.K.SUNDARA   | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>10 | MISC.<br>APPEAL<br>SEC. | (Seat<br>No-1)      |
| 167 | 69027/2026 | 16.09.2026 | CONTC-<br>5454/2026    | B K PANDA     | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 |                         | (Seat<br>No-1)      |
| 168 | 69028/2026 | 16.09.2026 | MACA-<br>841/2010      | M.K.PATI      | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>10 | MISC.<br>APPEAL<br>SEC. | (Seat<br>No-1)      |
| 169 | 69029/2026 | 16.09.2026 | WP (C) -<br>28412/2026 | D. K. MOHANTY | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH-6        | (Seat<br>No-<br>54) |
| 170 | 69030/2026 | 16.09.2026 | WP (C) -<br>29038/2026 | B DAS         | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH-3        | (Seat<br>No-<br>11) |
| 171 | 69031/2026 | 16.09.2026 | WP (C) -<br>29210/2026 | D. K. MOHANTY | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 |                         | (Seat<br>No-<br>11) |
| 172 | 69032/2026 | 16.09.2026 | WP (C) -<br>7603/2010  | I PANDA       | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>03 | WRIT<br>BRANCH-3        | (Seat<br>No-<br>28) |
| 173 | 69033/2026 | 16.09.2026 | CONTC-<br>7999/2023    | S.P.SAHOO     | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 | CONTEMPT                | (Seat<br>No-3)      |
| 174 | 69034/2026 | 16.09.2026 | WP (C) -<br>29357/2026 | S. K. RATH    | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-11-<br>27 | WRIT<br>BRANCH-7        | (Seat<br>No-<br>48) |
| 175 | 69035/2026 | 16.09.2026 | WP (C) -<br>29599/2026 | S. K. RATH    | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-11-<br>27 | WRIT<br>BRANCH-3        | (Seat<br>No-<br>28) |

|     |            |            |                        |            |      |                    |                                     |                                         |                      |
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| 176 | 69036/2026 | 16.09.2026 | WP (C) –<br>28115/2026 | R. JENA    | C.O. | COURT<br>NO. 9     | Order<br>Dtd.<br>2026-09-<br>24     | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>122) |
| 177 | 69037/2026 | 16.09.2026 | WP (C) –<br>29600/2026 | S. K. RATH | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-11-<br>27     | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>101) |
| 178 | 69038/2026 | 16.09.2026 | CRLA-<br>835/2026      | H.SUNDARA  | C.O. | COURT<br>NO.<br>15 | Order<br>Dtd.<br>9999-12-<br>31     |                                         | (Seat<br>No-<br>101) |
| 179 | 69039/2026 | 16.09.2026 | WP (C) –<br>6788/2013  | P K MISHRA | C.O. | COURT<br>NO.<br>15 | Order<br>Dtd.<br>2026-08-<br>05     | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>35)  |
| 180 | 69040/2026 | 16.09.2026 | WP (C) –<br>22518/2026 | M.R.BARIK  | C.O. | COURT<br>NO.<br>15 | Order<br>Dtd.<br>2026-09-<br>11     | WRIT<br>BRANCH-8                        | (Seat<br>No-<br>56)  |
| 181 | 69041/2026 | 16.09.2026 | CRLA-<br>850/2026      | S.R.SINGH  | C.O. | COURT<br>NO.<br>15 | Order<br>Dtd.<br>9999-12-<br>31     |                                         | (Seat<br>No-<br>56)  |
| 182 | 69042/2026 | 16.09.2026 | WP (C) –<br>26890/2026 | C SAMAL    | C.O. | COURT<br>NO.<br>15 | Order<br>Dtd.<br>2026-09-<br>10     | WRIT<br>BRANCH-4                        | (Seat<br>No-<br>46)  |
| 183 | 69043/2026 | 16.09.2026 | CRLA-<br>583/2026      | S.R.SAHOO  | C.O. | COURT<br>NO.<br>15 | Order<br>Dtd.<br>2026-09-<br>09     |                                         | (Seat<br>No-<br>46)  |
| 184 | 69045/2026 | 16.09.2026 | WP (C) –<br>29612/2026 | S. K. RATH | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-11-<br>27     | WRIT<br>BRANCH-1                        | (Seat<br>No-1)       |
| 185 | 69046/2026 | 16.09.2026 | CONTC-<br>1984/2026    | R.C.MUDULI | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-10-<br>29     |                                         | (Seat<br>No-1)       |
| 186 | 69047/2026 | 16.09.2026 | WP (C) –<br>28279/2026 | B DAS      | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11     | WRIT<br>BRANCH-5                        | (Seat<br>No-<br>21)  |
| 187 | 69049/2026 | 16.09.2026 | WP (C) –<br>28276/2026 | B DAS      | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11     | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>24)  |
| 188 | 69050/2026 | 16.09.2026 | WP (C) –<br>4608/2026  | S.K.GARTIA | C.O. | COURT<br>NO.<br>23 | Judgement<br>Dtd.<br>2026-09-<br>10 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-2) | (Seat<br>No-<br>114) |
| 189 | 69051/2026 | 16.09.2026 | WP (C) –<br>28494/2026 | B DAS      | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-           | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>24)  |

|     |            |            |                        |                         |      |                    |                                     |                  |                     |
|-----|------------|------------|------------------------|-------------------------|------|--------------------|-------------------------------------|------------------|---------------------|
|     |            |            |                        |                         |      |                    | 11                                  |                  |                     |
| 190 | 69052/2026 | 16.09.2026 | WP (C) –<br>4747/2026  | H.N.MOHAPATRA           | C.O. | COURT<br>NO.<br>23 | Judgement<br>Dtd.<br>2026-09-<br>10 | WRIT<br>BRANCH-3 | (Seat<br>No-<br>14) |
| 191 | 69053/2026 | 16.09.2026 | WP (C) –<br>29622/2026 | S. K. RATH              | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-11-<br>27     | WRIT<br>BRANCH-8 | (Seat<br>No-<br>42) |
| 192 | 69054/2026 | 16.09.2026 | WP (C) –<br>28572/2026 | PAPUN DASH              | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11     | WRIT<br>BRANCH-7 | (Seat<br>No-5)      |
| 193 | 69055/2026 | 16.09.2026 | WP (C) –<br>4753/2026  | H.N.MOHAPATRA           | C.O. | COURT<br>NO.<br>23 | Judgement<br>Dtd.<br>2026-09-<br>10 |                  | (Seat<br>No-5)      |
| 194 | 69057/2026 | 16.09.2026 | WP (C) –<br>29636/2026 | S. K. RATH              | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-11-<br>27     | WRIT<br>BRANCH-7 | (Seat<br>No-<br>48) |
| 195 | 69058/2026 | 16.09.2026 | WP (C) –<br>29640/2026 | S. K. RATH              | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-11-<br>27     | WRIT<br>BRANCH-5 | (Seat<br>No-<br>53) |
| 196 | 69060/2026 | 16.09.2026 | WP (C) –<br>4839/2026  | S.K.BEHERA              | C.O. | COURT<br>NO.<br>23 | Judgement<br>Dtd.<br>2026-09-<br>10 | WRIT<br>BRANCH-5 | (Seat<br>No-<br>20) |
| 197 | 69061/2026 | 16.09.2026 | WP (C) –<br>28594/2026 | B DAS                   | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11     | WRIT<br>BRANCH-7 | (Seat<br>No-5)      |
| 198 | 69062/2026 | 16.09.2026 | WP (C) –<br>29642/2026 | S. K. RATH              | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-11-<br>27     |                  | (Seat<br>No-5)      |
| 199 | 69063/2026 | 16.09.2026 | WP (C) –<br>28586/2026 | B DAS                   | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11     |                  | (Seat<br>No-5)      |
| 200 | 69065/2026 | 16.09.2026 | WP (C) –<br>28705/2026 | B DAS                   | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11     | WRIT<br>BRANCH-2 | (Seat<br>No-6)      |
| 201 | 69066/2026 | 16.09.2026 | WP (C) –<br>29645/2026 | S. K. RATH              | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-11-<br>27     |                  | (Seat<br>No-6)      |
| 202 | 69067/2026 | 16.09.2026 | WP (C) –<br>4950/2026  | S.K.BEHERA              | C.O. | COURT<br>NO.<br>23 | Judgement<br>Dtd.<br>2026-09-<br>10 |                  | (Seat<br>No-6)      |
| 203 | 69068/2026 | 16.09.2026 | WP (C) –<br>28721/2026 | KRUSHNA<br>CHANDRA RATH | C.O. | COURT<br>NO.       | Order<br>Dtd.                       | WRIT<br>BRANCH-3 | (Seat<br>No-        |

|     |            |            |                     |               |      |              |                           |                                |               |
|-----|------------|------------|---------------------|---------------|------|--------------|---------------------------|--------------------------------|---------------|
|     |            |            |                     |               |      | 23           | 2026-09-11                |                                | 28)           |
| 204 | 69069/2026 | 16.09.2026 | WP (C) – 5747/2026  | H.N.MOHAPATRA | C.O. | COURT NO. 23 | Judgement Dtd. 2026-09-10 | WRIT BRANCH-7                  | (Seat No-18)  |
| 205 | 69070/2026 | 16.09.2026 | CONTC-5443/2026     | B K MOHARANA  | C.O. | COURT NO. 23 | Order Dtd. 2026-09-11     |                                | (Seat No-18)  |
| 206 | 69071/2026 | 16.09.2026 | WP (C) – 6121/2026  | B.DAS         | C.O. | COURT NO. 23 | Order Dtd. 2026-09-10     | WRIT BRANCH-3                  | (Seat No-28)  |
| 207 | 69072/2026 | 16.09.2026 | WP (C) – 6314/2026  | S.K.BEHERA    | C.O. | COURT NO. 23 | Order Dtd. 2026-09-10     | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-106) |
| 208 | 69073/2026 | 16.09.2026 | CONTC-5460/2026     | N ROUT        | C.O. | COURT NO. 23 | Order Dtd. 2026-09-11     |                                | (Seat No-106) |
| 209 | 69074/2026 | 16.09.2026 | WP (C) – 6331/2026  | S.K.BEHERA    | C.O. | COURT NO. 23 | Judgement Dtd. 2026-09-10 | WRIT BRANCH-5                  | (Seat No-22)  |
| 210 | 69075/2026 | 16.09.2026 | WP (C) – 29411/2026 | S K PARIDA    | C.O. | COURT NO. 1  | Order Dtd. 2026-09-30     |                                | (Seat No-22)  |
| 211 | 69076/2026 | 16.09.2026 | WP (C) – 27833/2026 | S K MOHANTY   | C.O. | COURT NO. 1  | Order Dtd. 2026-09-11     | WRIT BRANCH-4                  | (Seat No-27)  |
| 212 | 69077/2026 | 16.09.2026 | WP (C) – 28981/2026 | R K MOHANTY   | C.O. | COURT NO. 1  | Order Dtd. 2026-09-11     | WRIT BRANCH-1                  | (Seat No-2)   |
| 213 | 69078/2026 | 16.09.2026 | WP (C) – 28897/2026 | B DAS         | C.O. | COURT NO. 1  | Order Dtd. 2026-09-11     | WRIT BRANCH-7                  | (Seat No-48)  |
| 214 | 69079/2026 | 16.09.2026 | WP (C) – 28823/2026 | S K RATH      | C.O. | COURT NO. 1  | Order Dtd. 2026-09-11     | WRIT BRANCH-3                  | (Seat No-51)  |
| 215 | 69080/2026 | 16.09.2026 | ABLAPL-10365/2026   | K.K.PAHIL     | C.O. | COURT NO. 1  | Order Dtd. 2026-09-11     |                                | (Seat No-51)  |
| 216 | 69082/2026 | 16.09.2026 | ABLAPL-9749/2026    | B R MOHANTY   | C.O. | COURT NO. 1  | Order Dtd. 2026-09-10     | BAIL-2                         | (Seat No-18)  |
| 217 | 69084/2026 | 16.09.2026 | ABLAPL-             | B R MOHANTY   | C.O. | COURT        | Order                     | BAIL-2                         | (Seat         |

|     |            |            |                        |                     |      |                 |                                 |                    |                 |
|-----|------------|------------|------------------------|---------------------|------|-----------------|---------------------------------|--------------------|-----------------|
|     |            |            | 9749/2026              |                     |      | NO. 1           | Dtd.<br>2026-09-10              |                    | No-18)          |
| 218 | 69100/2026 | 16.09.2026 | WP (C) –<br>33973/2022 | A.K.BISWAL          | C.O. | COURT<br>NO. 22 | Order<br>Dtd.<br>2026-09-24     | WRIT<br>BRANCH-7   | (Seat<br>No-18) |
| 219 | 69101/2026 | 16.09.2026 | WP (C) –<br>31223/2022 | A.K.BISWAL          | C.O. | COURT<br>NO. 22 | Order<br>Dtd.<br>2026-09-24     | WRIT<br>BRANCH-7   | (Seat<br>No-44) |
| 220 | 69102/2026 | 16.09.2026 | JCRLA-<br>4/2009       | K.K.MOHANTA         | C.O. | COURT<br>NO. 22 | Judgement<br>Dtd.<br>2026-09-08 | CRIMINAL<br>APPEAL | (Seat<br>No-10) |
| 221 | 69103/2026 | 16.09.2026 | BLAPL-<br>7918/2024    | AP SAHOO            | C.O. | COURT<br>NO. 8  | Order<br>Dtd.<br>2025-09-11     |                    | (Seat<br>No-10) |
| 222 | 69104/2026 | 16.09.2026 | CMP-<br>1534/2026      | B.P.TANGAU          | C.O. | COURT<br>NO. 6  | Order<br>Dtd.<br>9999-12-31     | WRIT<br>BRANCH-3   | (Seat<br>No-14) |
| 223 | 69105/2026 | 16.09.2026 | BLAPL-<br>7219/2026    | SATYABRATA<br>SAHOO | C.O. | COURT<br>NO. 6  | Order<br>Dtd.<br>2026-09-09     |                    | (Seat<br>No-14) |
| 224 | 69106/2026 | 16.09.2026 | WP (C) –<br>29286/2026 | K. K. NATH          | C.O. | COURT<br>NO. 12 | Order<br>Dtd.<br>2026-12-14     |                    | (Seat<br>No-14) |
| 225 | 69107/2026 | 16.09.2026 | WP (C) –<br>28296/2026 | P.K.LENKA           | C.O. | COURT<br>NO. 1  | Order<br>Dtd.<br>9999-12-31     |                    | (Seat<br>No-14) |
| 226 | 69110/2026 | 16.09.2026 | ABLAPL-<br>8818/2026   | MM NAYAK            | C.O. | COURT<br>NO. 1  | Order<br>Dtd.<br>2026-09-09     |                    | (Seat<br>No-14) |
| 227 | 69111/2026 | 16.09.2026 | CONTC-<br>5992/2026    | S.DASH              | C.O. | COURT<br>NO. 1  | Order<br>Dtd.<br>2026-09-11     |                    | (Seat<br>No-14) |
| 228 | 69112/2026 | 16.09.2026 | WP (C) –<br>28909/2026 | P.K. JENA           | C.O. | COURT<br>NO. 1  | Order<br>Dtd.<br>2026-09-09     |                    | (Seat<br>No-14) |
| 229 | 69113/2026 | 16.09.2026 | WP (C) –<br>28919/2026 | P. K. JENA          | C.O. | COURT<br>NO. 1  | Order<br>Dtd.<br>2026-09-09     | WRIT<br>BRANCH-8   | (Seat<br>No-41) |
| 230 | 69114/2026 | 16.09.2026 | CONTC-<br>5965/2026    | S.DASH              | C.O. | COURT<br>NO. 1  | Order<br>Dtd.<br>2026-09-11     |                    | (Seat<br>No-41) |

|     |            |            |                     |                       |      |              |                       |                                |               |
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| 231 | 69115/2026 | 16.09.2026 | CRLREV-869/2025     | A.SAHOO               | C.O. | COURT NO. 17 | Order Dtd. 2026-10-06 |                                | (Seat No-41)  |
| 232 | 69116/2026 | 16.09.2026 | FAO-450/2026        | S.K.MOHANTY           | C.O. | COURT NO. 17 | Order Dtd. 2026-08-28 |                                | (Seat No-41)  |
| 233 | 69117/2026 | 16.09.2026 | RVWPET-209/2026     | S.K.MOHANTY           | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |                                | (Seat No-41)  |
| 234 | 69119/2026 | 16.09.2026 | WP (C) - 16976/2015 | G ROUT                | C.O. | COURT NO. 17 | Order Dtd. 2026-09-08 | WRIT BRANCH-4                  | (Seat No-46)  |
| 235 | 69121/2026 | 16.09.2026 | BLAPL-7539/2026     | S. MISRA              | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |                                | (Seat No-46)  |
| 236 | 69122/2026 | 16.09.2026 | CMP-1241/2026       | R.MALLICK             | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |                                | (Seat No-46)  |
| 237 | 69124/2026 | 16.09.2026 | CONTC-5958/2026     | S.DASH                | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |                                | (Seat No-46)  |
| 238 | 69127/2026 | 16.09.2026 | WP (C) - 29026/2026 | P. C. BEHERA          | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-121) |
| 239 | 69130/2026 | 16.09.2026 | ABLAPL-10224/2026   | SANTOSH KUMAR MAHANTY | C.O. | COURT NO. 17 | Order Dtd. 2026-09-09 |                                | (Seat No-121) |
| 240 | 69166/2026 | 16.09.2026 | ABLAPL-10325/2026   | UP BAG                | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 |                                | (Seat No-121) |
| 241 | 69167/2026 | 16.09.2026 | WP (C) - 15288/2026 | D.S.PANDA             | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 | WRIT BRANCH-2                  | (Seat No-50)  |
| 242 | 69168/2026 | 16.09.2026 | CMAPL-432/2024      | B.RATH                | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |                                | (Seat No-50)  |
| 243 | 69169/2026 | 16.09.2026 | CONTC-5306/2026     | S.SWAIN               | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 |                                | (Seat No-50)  |
| 244 | 69170/2026 | 16.09.2026 | CONTC-5725/2026     | R.N.SWAIN             | C.O. | COURT NO. 17 | Order Dtd. 2026-09-   |                                | (Seat No-50)  |

|     |            |            |                     |             |      |                 |                       |               |              |
|-----|------------|------------|---------------------|-------------|------|-----------------|-----------------------|---------------|--------------|
|     |            |            |                     |             |      |                 | 11                    |               |              |
| 245 | 69171/2026 | 16.09.2026 | CONTC-6061/2026     | A.M.DAS     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-10-16 |               | (Seat No-50) |
| 246 | 69172/2026 | 16.09.2026 | CONTC-5857/2026     | A.M.DAS     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-10-16 | CONTEMPT      | (Seat No-3)  |
| 247 | 69173/2026 | 16.09.2026 | CONTC-5800/2026     | A.M.DAS     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-10-16 |               | (Seat No-3)  |
| 248 | 69174/2026 | 16.09.2026 | CONTC-5665/2026     | H.K.MOHANTA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-11 |               | (Seat No-3)  |
| 249 | 69175/2026 | 16.09.2026 | WP (C) - 16592/2026 | A. SAHOO    | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-10 | WRIT BRANCH-6 | (Seat No-35) |
| 250 | 69176/2026 | 16.09.2026 | WP (C) - 29398/2026 | M. NAIK     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-11 | WRIT BRANCH-1 | (Seat No-30) |
| 251 | 69177/2026 | 16.09.2026 | WP (C) - 29419/2026 | M. NAIK     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-11 | WRIT BRANCH-1 | (Seat No-1)  |
| 252 | 69178/2026 | 16.09.2026 | WP (C) - 29591/2026 | M. NAIK     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-11 | WRIT BRANCH-4 | (Seat No-58) |
| 253 | 69179/2026 | 16.09.2026 | WP (C) - 29593/2026 | M. NAIK     | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-11 | WRIT BRANCH-4 | (Seat No-58) |
| 254 | 69180/2026 | 16.09.2026 | WP (C) - 29621/2026 | M. NAIK     | C.O. | COURT NO. 23    | Order Dtd. 2026-11-25 | WRIT BRANCH-1 | (Seat No-1)  |
| 255 | 69181/2026 | 16.09.2026 | WP (C) - 29382/2026 | M. NAIK     | C.O. | COURT NO. 23    | Order Dtd. 2026-09-10 | WRIT BRANCH-8 | (Seat No-42) |
| 256 | 69182/2026 | 16.09.2026 | WP (C) - 28072/2026 | P. K. JENA  | C.O. | COURT NO. 23    | Order Dtd. 2026-09-11 |               | (Seat No-42) |
| 257 | 69183/2026 | 16.09.2026 | WP (C) - 29385/2026 | P. K. JENA  | C.O. | COURT NO. 23    | Order Dtd. 2026-09-11 |               | (Seat No-42) |
| 258 | 69184/2026 | 16.09.2026 | WP (C) - 29386/2026 | P. K. JENA  | C.O. | COURT NO.       | Order Dtd.            | WRIT BRANCH-2 | (Seat No-6)  |

|     |            |            |                     |              |      |              |                       |                                |               |
|-----|------------|------------|---------------------|--------------|------|--------------|-----------------------|--------------------------------|---------------|
|     |            |            |                     |              |      | 23           | 2026-09-11            |                                |               |
| 259 | 69186/2026 | 16.09.2026 | WP (C) – 29388/2026 | P. K. JENA   | C.O. | COURT NO. 23 | Order Dtd. 2026-09-11 | WRIT BRANCH-6                  | (Seat No-54)  |
| 260 | 69187/2026 | 16.09.2026 | WP (C) – 12387/2026 | S. R. SETHI  | C.O. | COURT NO. 12 | Order Dtd. 2026-04-30 | WRIT BRANCH-1                  | (Seat No-31)  |
| 261 | 69190/2026 | 16.09.2026 | WP (C) – 28644/2026 | S. S. BISWAL | C.O. | COURT NO. 6  | Order Dtd. 2026-09-23 | WRIT BRANCH-4                  | (Seat No-58)  |
| 262 | 69192/2026 | 16.09.2026 | WP (C) – 28747/2026 | S R SAHOO    | C.O. | COURT NO. 6  | Order Dtd. 2026-09-11 | WRIT BRANCH-2                  | (Seat No-7)   |
| 263 | 69193/2026 | 16.09.2026 | WP (C) – 29380/2026 | R. DAS       | C.O. | COURT NO. 6  | Order Dtd. 2026-09-28 | WRIT BRANCH-6                  | (Seat No-54)  |
| 264 | 69194/2026 | 16.09.2026 | WP (C) – 21239/2026 | M. NAYAK     | C.O. | COURT NO. 17 | Order Dtd. 2026-10-26 | WRIT BRANCH-2                  | (Seat No-6)   |
| 265 | 69195/2026 | 16.09.2026 | WP (C) – 13792/2026 | J. PRADHAN   | C.O. | COURT NO. 17 | Order Dtd. 2026-09-10 | WRIT BRANCH-5                  | (Seat No-32)  |
| 266 | 69196/2026 | 16.09.2026 | WP (C) – 28375/2026 | R.R.BEHURA   | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 | WRIT BRANCH-4                  | (Seat No-58)  |
| 267 | 69197/2026 | 16.09.2026 | WP (C) – 29635/2026 | P. K. JENA   | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-119) |
| 268 | 69198/2026 | 16.09.2026 | WP (C) – 29629/2026 | P. K. JENA   | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 | WRIT BRANCH-7                  | (Seat No-48)  |
| 269 | 69199/2026 | 16.09.2026 | WP (C) – 29625/2026 | P. K. JENA   | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 | WRIT BRANCH-5                  | (Seat No-53)  |
| 270 | 69200/2026 | 16.09.2026 | WP (C) – 29606/2026 | P. K. JENA   | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 | WRIT BRANCH-5                  | (Seat No-53)  |
| 271 | 69201/2026 | 16.09.2026 | WP (C) – 29601/2026 | P. K. JENA   | C.O. | COURT NO. 17 | Order Dtd. 2026-09-11 | WRIT BRANCH-3                  | (Seat No-28)  |
| 272 | 69202/2026 | 16.09.2026 | WP (C) –            | P. K. JENA   | C.O. | COURT        | Order                 | WRIT                           | (Seat         |

|     |            |            |                        |               |      |                    |                                 |                                         |                      |
|-----|------------|------------|------------------------|---------------|------|--------------------|---------------------------------|-----------------------------------------|----------------------|
|     |            |            | 29595/2026             |               |      | NO.<br>17          | Dtd.<br>2026-09-<br>11          | BRANCH-7                                | No-<br>48)           |
| 273 | 69203/2026 | 16.09.2026 | WP (C) -<br>20065/2026 | M. R. ROUTRAY | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-07-<br>06 | WRIT<br>BRANCH-4                        | (Seat<br>No-<br>58)  |
| 274 | 69204/2026 | 16.09.2026 | WP (C) -<br>29332/2026 | M. NAIK       | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>10 | WRIT<br>BRANCH-1                        | (Seat<br>No-<br>30)  |
| 275 | 69205/2026 | 16.09.2026 | WP (C) -<br>27857/2026 | S. R. PARIDA  | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 |                                         | (Seat<br>No-<br>30)  |
| 276 | 69206/2026 | 16.09.2026 | CONTC-<br>5690/2026    | R.K.BISOI     | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 |                                         | (Seat<br>No-<br>30)  |
| 277 | 69207/2026 | 16.09.2026 | WP (C) -<br>28617/2026 | S. C. MEKAP   | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH-2                        | (Seat<br>No-6)       |
| 278 | 69208/2026 | 16.09.2026 | CONTC-<br>5689/2026    | R.K.BISOI     | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 |                                         | (Seat<br>No-6)       |
| 279 | 69209/2026 | 16.09.2026 | CONTC-<br>5688/2026    | R.K.BISOI     | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 |                                         | (Seat<br>No-6)       |
| 280 | 69210/2026 | 16.09.2026 | WP (C) -<br>8158/2026  | R. C. ROUT    | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>10 |                                         | (Seat<br>No-6)       |
| 281 | 69211/2026 | 16.09.2026 | CONTC-<br>5687/2026    | R.K.BISOI     | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 |                                         | (Seat<br>No-6)       |
| 282 | 69212/2026 | 16.09.2026 | WP (C) -<br>19154/2026 | S. MOHARANA   | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>26)  |
| 283 | 69213/2026 | 16.09.2026 | WP (C) -<br>29649/2026 | M. NAIK       | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH-4                        | (Seat<br>No-<br>27)  |
| 284 | 69214/2026 | 16.09.2026 | WP (C) -<br>29653/2026 | M. NAIK       | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>28 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-2) | (Seat<br>No-<br>113) |
| 285 | 69215/2026 | 16.09.2026 | WP (C) -<br>29201/2026 | U. CHHOTRAY   | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-<br>10 | WRIT<br>BRANCH-3                        | (Seat<br>No-<br>28)  |

|     |            |            |                     |                |      |              |                       |                                |               |
|-----|------------|------------|---------------------|----------------|------|--------------|-----------------------|--------------------------------|---------------|
| 286 | 69216/2026 | 16.09.2026 | ABLAPL-10335/2026   | R MALLICK      | C.O. | COURT NO. 23 | Order Dtd. 2026-09-10 |                                | (Seat No-28)  |
| 287 | 69217/2026 | 16.09.2026 | WP (C) - 27738/2026 | R. MALLICK     | C.O. | COURT NO. 16 | Order Dtd. 2026-10-26 | WRIT BRANCH-5                  | (Seat No-47)  |
| 288 | 69218/2026 | 16.09.2026 | ABLAPL-10315/2026   | R MALLICK      | C.O. | COURT NO. 16 | Order Dtd. 2026-09-10 |                                | (Seat No-47)  |
| 289 | 69219/2026 | 16.09.2026 | WP (C) - 29161/2026 | B. K. MOHARANA | C.O. | COURT NO. 16 | Order Dtd. 2026-09-11 | WRIT BRANCH-3                  | (Seat No-28)  |
| 290 | 69220/2026 | 16.09.2026 | ABLAPL-10301/2026   | R MALLICK      | C.O. | COURT NO. 16 | Order Dtd. 2026-09-10 | BAIL-2                         | (Seat No-8)   |
| 291 | 69221/2026 | 16.09.2026 | WP (C) - 29326/2026 | S. R. SETHI    | C.O. | COURT NO. 16 | Order Dtd. 2026-09-11 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-112) |
| 292 | 69222/2026 | 16.09.2026 | WP (C) - 28802/2026 | K. C. RATH     | C.O. | COURT NO. 16 | Order Dtd. 2026-09-11 | WRIT BRANCH-2                  | (Seat No-6)   |
| 293 | 69223/2026 | 16.09.2026 | WP (C) - 28699/2026 | K. C. RATH     | C.O. | COURT NO. 16 | Order Dtd. 2026-09-11 | WRIT BRANCH-2                  | (Seat No-6)   |
| 294 | 69224/2026 | 16.09.2026 | WP (C) - 29327/2026 | S. R. SETHI    | C.O. | COURT NO. 16 | Order Dtd. 2026-09-11 | WRIT BRANCH-1                  | (Seat No-30)  |
| 295 | 69225/2026 | 16.09.2026 | WP (C) - 29329/2026 | S. R. SETHI    | C.O. | COURT NO. 16 | Order Dtd. 2026-09-11 |                                | (Seat No-30)  |
| 296 | 69226/2026 | 16.09.2026 | WP (C) - 29331/2026 | S. R. SETHI    | C.O. | COURT NO. 16 | Order Dtd. 2026-09-11 | WRIT BRANCH-7                  | (Seat No-18)  |
| 297 | 69227/2026 | 16.09.2026 | WP (C) - 26127/2026 | B R SENAPATI   | C.O. | COURT NO. 16 | Order Dtd. 2026-09-10 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-114) |
| 298 | 69228/2026 | 16.09.2026 | WP (C) - 29335/2026 | S. R. SETHI    | C.O. | COURT NO. 16 | Order Dtd. 2026-09-11 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-123) |
| 299 | 69229/2026 | 16.09.2026 | WP (C) - 17167/2025 | S. K. MOHANTY  | C.O. | COURT NO. 16 | Order Dtd. 2026-09-   | WRIT BRANCH-5                  | (Seat No-23)  |

|     |            |            |                        |             |      |                    |                                 |                                         |                      |
|-----|------------|------------|------------------------|-------------|------|--------------------|---------------------------------|-----------------------------------------|----------------------|
|     |            |            |                        |             |      |                    | 10                              |                                         |                      |
| 300 | 69230/2026 | 16.09.2026 | WP (C) –<br>29553/2026 | P K DAS     | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>2026-09-<br>10 |                                         | (Seat<br>No-<br>23)  |
| 301 | 69231/2026 | 16.09.2026 | WP (C) –<br>29301/2026 | K. K. JENA  | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH-8                        | (Seat<br>No-<br>41)  |
| 302 | 69232/2026 | 16.09.2026 | WP (C) –<br>21040/2026 | S K SUNDARA | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>2026-09-<br>08 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>122) |
| 303 | 69233/2026 | 16.09.2026 | WP (C) –<br>29365/2026 | M. NAIK     | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>9999-12-<br>31 | WRIT<br>BRANCH-8                        | (Seat<br>No-<br>43)  |
| 304 | 69234/2026 | 16.09.2026 | CMP-<br>1427/2026      | B.K.PARDHI  | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>2026-09-<br>09 |                                         | (Seat<br>No-<br>43)  |
| 305 | 69235/2026 | 16.09.2026 | WP (C) –<br>25609/2026 | M DAS       | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>2026-09-<br>08 | WRIT<br>BRANCH-8                        | (Seat<br>No-<br>29)  |
| 306 | 69236/2026 | 16.09.2026 | CMP-<br>1427/2026      | B.K.PARDHI  | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>2026-09-<br>09 |                                         | (Seat<br>No-<br>29)  |
| 307 | 69237/2026 | 16.09.2026 | WP (C) –<br>29418/2026 | P. K. JENA  | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>2026-09-<br>11 |                                         | (Seat<br>No-<br>29)  |
| 308 | 69238/2026 | 16.09.2026 | WP (C) –<br>29875/2025 | S ACHARYA   | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>2026-09-<br>10 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>103) |
| 309 | 69239/2026 | 16.09.2026 | WP (C) –<br>29416/2026 | P. K. JENA  | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH-3                        | (Seat<br>No-<br>11)  |
| 310 | 69240/2026 | 16.09.2026 | WP (C) –<br>29413/2026 | P. K. JENA  | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH-4                        | (Seat<br>No-<br>38)  |
| 311 | 69241/2026 | 16.09.2026 | WP (C) –<br>29410/2026 | P. K. JENA  | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH-7                        | (Seat<br>No-<br>48)  |
| 312 | 69242/2026 | 16.09.2026 | WP (C) –<br>36127/2025 | S ACHARYA   | C.O. | COURT<br>NO.<br>16 | Order<br>Dtd.<br>2026-09-<br>10 | WRIT<br>BRANCH-6                        | (Seat<br>No-<br>35)  |
| 313 | 69243/2026 | 16.09.2026 | WP (C) –<br>29407/2026 | P. K. JENA  | C.O. | COURT<br>NO.       | Order<br>Dtd.                   | WRIT<br>BRANCH-1                        | (Seat<br>No-4)       |

|     |            |            |                     |                  |      |              |                       |                                |               |
|-----|------------|------------|---------------------|------------------|------|--------------|-----------------------|--------------------------------|---------------|
|     |            |            |                     |                  |      | 16           | 2026-09-11            |                                |               |
| 314 | 69244/2026 | 16.09.2026 | WP (C) – 29875/2025 | N K ROUT         | C.O. | COURT NO. 16 | Order Dtd. 2026-09-10 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-103) |
| 315 | 69245/2026 | 16.09.2026 | WP (C) – 29404/2026 | P. K. JENA       | C.O. | COURT NO. 16 | Order Dtd. 2026-09-11 |                                | (Seat No-103) |
| 316 | 69246/2026 | 16.09.2026 | WP (C) – 36127/2025 | N K ROUT         | C.O. | COURT NO. 16 | Order Dtd. 2026-09-10 | WRIT BRANCH-6                  | (Seat No-35)  |
| 317 | 69247/2026 | 16.09.2026 | WP (C) – 29083/2026 | KSHIEISH         | C.O. | COURT NO. 6  | Order Dtd. 2026-09-17 |                                | (Seat No-35)  |
| 318 | 69248/2026 | 16.09.2026 | WP (C) – 25655/2026 | D SAMAL          | C.O. | COURT NO. 6  | Order Dtd. 2026-09-07 |                                | (Seat No-35)  |
| 319 | 69249/2026 | 16.09.2026 | WP (C) – 29399/2026 | P. K. JENA       | C.O. | COURT NO. 6  | Order Dtd. 2026-09-11 |                                | (Seat No-35)  |
| 320 | 69250/2026 | 16.09.2026 | WP (C) – 29027/2026 | S K ROUT         | C.O. | COURT NO. 6  | Order Dtd. 2026-09-10 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-106) |
| 321 | 69251/2026 | 16.09.2026 | WP (C) – 6083/2026  | J. R. SAHOO      | C.O. | COURT NO. 6  | Order Dtd. 2026-09-10 | WRIT BRANCH-2                  | (Seat No-6)   |
| 322 | 69252/2026 | 16.09.2026 | WP (C) – 27919/2026 | B. K. PATI       | C.O. | COURT NO. 6  | Order Dtd. 2026-09-11 | WRIT BRANCH-8                  | (Seat No-42)  |
| 323 | 69253/2026 | 16.09.2026 | WP (C) – 29369/2026 | T. K. NAYAK      | C.O. | COURT NO. 23 | Order Dtd. 2026-12-08 |                                | (Seat No-42)  |
| 324 | 69254/2026 | 16.09.2026 | WP (C) – 29308/2026 | P. K. PATTANAYAK | C.O. | COURT NO. 23 | Order Dtd. 2026-09-11 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |
| 325 | 69255/2026 | 16.09.2026 | WP (C) – 25016/2026 | P. SETHI         | C.O. | COURT NO. 23 | Order Dtd. 2026-09-11 |                                | (Seat No-108) |
| 326 | 69256/2026 | 16.09.2026 | WP (C) – 29375/2026 | B. C. DAS        | C.O. | COURT NO. 23 | Order Dtd. 2026-09-11 |                                | (Seat No-108) |
| 327 | 69257/2026 | 16.09.2026 | WP (C) –            | S. R. SAHOO      | C.O. | COURT        | Order                 | WRIT                           | (Seat         |

|     |            |            |                        |                     |      |                    |                             |                                         |                  |
|-----|------------|------------|------------------------|---------------------|------|--------------------|-----------------------------|-----------------------------------------|------------------|
|     |            |            | 29199/2026             |                     |      | NO.<br>23          | Dtd.<br>2026-09-11          | BRANCH-2                                | No-50)           |
| 328 | 69258/2026 | 16.09.2026 | WP (C) –<br>29203/2026 | S. R. SAHOO         | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-11 | WRIT<br>BRANCH-1                        | (Seat<br>No-30)  |
| 329 | 69259/2026 | 16.09.2026 | WP (C) –<br>17921/2026 | A. B. MALLICK       | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-11-02 | WRIT<br>BRANCH-5                        | (Seat<br>No-47)  |
| 330 | 69260/2026 | 16.09.2026 | WP (C) –<br>29492/2026 | A. K. JATI          | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-11 | WRIT<br>BRANCH-7                        | (Seat<br>No-15)  |
| 331 | 69261/2026 | 16.09.2026 | WP (C) –<br>28920/2026 | A. MOHANTY          | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-105) |
| 332 | 69262/2026 | 16.09.2026 | WP (C) –<br>29262/2026 | N. K. ROUT          | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-11 |                                         | (Seat<br>No-105) |
| 333 | 69263/2026 | 16.09.2026 | WP (C) –<br>29256/2026 | N. K. ROUT          | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-11 | WRIT<br>BRANCH-5                        | (Seat<br>No-23)  |
| 334 | 69264/2026 | 16.09.2026 | WP (C) –<br>29342/2026 | B. DAS              | C.O. | COURT<br>NO.<br>23 | Order<br>Dtd.<br>2026-09-11 |                                         | (Seat<br>No-23)  |
| 335 | 69265/2026 | 16.09.2026 | WP (C) –<br>28656/2026 | B. K. PATI          | C.O. | COURT<br>NO.<br>12 | Order<br>Dtd.<br>2026-12-14 | WRIT<br>BRANCH-5                        | (Seat<br>No-22)  |
| 336 | 69266/2026 | 16.09.2026 | WP (C) –<br>29395/2026 | P. K. JENA          | C.O. | COURT<br>NO.<br>12 | Order<br>Dtd.<br>2026-09-11 |                                         | (Seat<br>No-22)  |
| 337 | 69267/2026 | 16.09.2026 | WP (C) –<br>31995/2025 | J. R. SAHOO         | C.O. | COURT<br>NO.<br>12 | Order<br>Dtd.<br>2026-09-08 |                                         | (Seat<br>No-22)  |
| 338 | 69268/2026 | 16.09.2026 | WP (C) –<br>28640/2026 | P. K. BARIK         | C.O. | COURT<br>NO.<br>12 | Order<br>Dtd.<br>2026-09-11 |                                         | (Seat<br>No-22)  |
| 339 | 69269/2026 | 16.09.2026 | WP (C) –<br>25018/2026 | SOMNATH<br>BARDHAN  | C.O. | COURT<br>NO.<br>12 | Order<br>Dtd.<br>2026-09-10 | WRIT<br>BRANCH-6                        | (Seat<br>No-54)  |
| 340 | 69283/2026 | 16.09.2026 | WP (C) –<br>28287/2026 | JADUNATH<br>PRADHAN | C.O. | COURT<br>NO.<br>12 | Order<br>Dtd.<br>2026-09-11 | WRIT<br>BRANCH-1                        | (Seat<br>No-30)  |

|     |            |            |                        |                             |         |  |                                 |                         |                     |
|-----|------------|------------|------------------------|-----------------------------|---------|--|---------------------------------|-------------------------|---------------------|
| 341 | 68804/2026 | 16.09.2026 | WP (C) -<br>28133/2026 | DR. JITENDRA<br>KUMAR LENKA | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>08 | WRIT<br>BRANCH-6        | (Seat<br>No-<br>54) |
| 342 | 68806/2026 | 16.09.2026 | FAO-<br>148/2020       | MOHAN KRISHNA               | GENERAL |  | Petition<br>With<br>Annexures   | MISC.<br>APPEAL<br>SEC. | (Seat<br>No-9)      |
| 343 | 68816/2026 | 16.09.2026 | ABLAPL-<br>10327/2026  | MANORANJAN<br>PRADHAN       | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>10 | BAIL-1                  | (Seat<br>No-5)      |
| 344 | 68819/2026 | 16.09.2026 | ABLAPL-<br>10368/2026  | DIBAKAR<br>BISWAL           | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 |                         | (Seat<br>No-5)      |
| 345 | 68820/2026 | 16.09.2026 | BLAPL-<br>7938/2026    | HIRARAM BHOI                | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 |                         | (Seat<br>No-5)      |
| 346 | 68821/2026 | 16.09.2026 | BLAPL-<br>8211/2026    | SWETAMBARA<br>PUROHIT       | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 | BAIL-1                  | (Seat<br>No-<br>14) |
| 347 | 68822/2026 | 16.09.2026 | ABLAPL-<br>10369/2026  | AJIT KUMAR<br>RAUT          | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 | BAIL-1                  | (Seat<br>No-5)      |
| 348 | 68823/2026 | 16.09.2026 | CMP-<br>1060/2019      | PADMALOCHAN<br>ROUT         | GENERAL |  | Entire<br>Brief                 | WRIT<br>BRANCH-3        | (Seat<br>No-<br>14) |
| 349 | 68824/2026 | 16.09.2026 | FA-<br>230/1980        | PADMALOCHAN<br>ROUT         | GENERAL |  | Entire<br>Brief                 |                         | (Seat<br>No-<br>14) |
| 350 | 68825/2026 | 16.09.2026 | WP (C) -<br>19324/2013 | RASMI RANJAN<br>ROUT        | GENERAL |  | Petition                        |                         | (Seat<br>No-<br>14) |
| 351 | 68826/2026 | 16.09.2026 | WP (C) -<br>18646/2017 | RAJENDRA<br>NARAYAN ROUT    | GENERAL |  | Entire<br>Brief                 | WRIT<br>BRANCH-1        | (Seat<br>No-1)      |
| 352 | 68843/2026 | 16.09.2026 | CONTC-<br>5787/2026    | MANAS PATI                  | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 | CONTEMPT                | (Seat<br>No-3)      |
| 353 | 68846/2026 | 16.09.2026 | WP (C) -<br>22939/2021 | MANAS PATI                  | GENERAL |  | Order<br>Dtd.<br>2021-08-<br>17 | WRIT<br>BRANCH-1        | (Seat<br>No-4)      |
| 354 | 68850/2026 | 16.09.2026 | FAO-<br>842/2019       | MOHIT SINGH<br>SIKARWAR     | GENERAL |  | Order<br>Dtd.<br>2025-03-<br>27 | MISC.<br>APPEAL<br>SEC. | (Seat<br>No-5)      |
| 355 | 68855/2026 | 16.09.2026 | FAO-<br>348/2018       | MOHIT SINGH<br>SIKARWAR     | GENERAL |  | Order<br>Dtd.<br>2025-03-<br>26 | MISC.<br>APPEAL<br>SEC. | (Seat<br>No-5)      |
| 356 | 68861/2026 | 16.09.2026 | CONTC-                 | MANAS PATI                  | GENERAL |  | Order                           |                         | (Seat               |

|     |            |            |                    |                      |         |  |                                 |                                         |                  |
|-----|------------|------------|--------------------|----------------------|---------|--|---------------------------------|-----------------------------------------|------------------|
|     |            |            | 5662/2026          |                      |         |  | Dtd.<br>2026-09-11              |                                         | No-5)            |
| 357 | 68864/2026 | 16.09.2026 | FAO-754/2018       | MOHIT SINGH SIKARWAR | GENERAL |  | Order<br>Dtd.<br>2025-03-21     | MISC.<br>APPEAL<br>SEC.                 | (Seat<br>No-9)   |
| 358 | 68870/2026 | 16.09.2026 | FAO-124/2016       | MOHIT SINGH SIKARWAR | GENERAL |  | Order<br>Dtd.<br>2018-03-16     | MISC.<br>APPEAL<br>SEC.                 | (Seat<br>No-9)   |
| 359 | 68873/2026 | 16.09.2026 | FAO-671/2020       | MOHIT SINGH SIKARWAR | GENERAL |  | Judgement<br>Dtd.<br>2025-04-04 | MISC.<br>APPEAL<br>SEC.                 | (Seat<br>No-5)   |
| 360 | 68875/2026 | 16.09.2026 | WP(C) - 28960/2026 | MANAS PATI           | GENERAL |  | Order<br>Dtd.<br>2026-09-11     | WRIT<br>BRANCH-3                        | (Seat<br>No-28)  |
| 361 | 68880/2026 | 16.09.2026 | WP(C) - 25471/2022 | SANGRAM KESHARI JENA | GENERAL |  | Order<br>Dtd.<br>2026-09-11     | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-122) |
| 362 | 68891/2026 | 16.09.2026 | WP(C) - 25471/2022 | SARITA MOHANTY       | GENERAL |  | Order<br>Dtd.<br>2026-09-11     | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-122) |
| 363 | 68899/2026 | 16.09.2026 | WP(C) - 20904/2026 | MANAS PATI           | GENERAL |  | Order<br>Dtd.<br>2026-09-11     |                                         | (Seat<br>No-122) |
| 364 | 68902/2026 | 16.09.2026 | WP(C) - 25471/2022 | MANAS KUMAR RATH     | GENERAL |  | Order<br>Dtd.<br>2026-09-11     | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-122) |
| 365 | 68906/2026 | 16.09.2026 | RVWPET-317/2024    | PRATAP KUMAR BEHERA  | GENERAL |  | Judgement<br>Dtd.<br>2026-09-11 | CIVIL<br>REVISION                       | (Seat<br>No-1)   |
| 366 | 68914/2026 | 16.09.2026 | WP(C) - 27931/2026 | KABITA PATRA         | GENERAL |  | Order<br>Dtd.<br>2026-09-10     | WRIT<br>BRANCH-6                        | (Seat<br>No-35)  |
| 367 | 68919/2026 | 16.09.2026 | ABLAPL-10261/2026  | PRATAP BEHERA        | GENERAL |  | Order<br>Dtd.<br>2026-09-09     | BAIL-1                                  | (Seat<br>No-5)   |
| 368 | 68922/2026 | 16.09.2026 | WP(C) - 25471/2022 | TUSHAR RANJAN DAS    | GENERAL |  | Judgement<br>Dtd.<br>2026-09-11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-122) |
| 369 | 68927/2026 | 16.09.2026 | WP(C) - 28913/2026 | PRATAP BEHERA        | GENERAL |  | Order<br>Dtd.<br>2026-09-09     | WRIT<br>BRANCH-5                        | (Seat<br>No-21)  |

|     |            |            |                        |                           |         |  |                                     |                                         |                      |
|-----|------------|------------|------------------------|---------------------------|---------|--|-------------------------------------|-----------------------------------------|----------------------|
| 370 | 68928/2026 | 16.09.2026 | WP (C) -<br>25471/2022 | PRANAB KUMAR<br>PRADHAN   | GENERAL |  | Judgement<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>122) |
| 371 | 68934/2026 | 16.09.2026 | WP (C) -<br>25471/2022 | SANJAY KUMAR<br>SAHOO     | GENERAL |  | Judgement<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>122) |
| 372 | 68939/2026 | 16.09.2026 | BLAPL-<br>7982/2026    | ASUTOSH<br>TRIPATHY       | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11     |                                         | (Seat<br>No-<br>122) |
| 373 | 68941/2026 | 16.09.2026 | WP (C) -<br>25471/2022 | SHAIKH<br>ESTAQUE ALLI    | GENERAL |  | Judgement<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-<br>122) |
| 374 | 68946/2026 | 16.09.2026 | WP (C) -<br>3163/2022  | SANGRAM<br>KESHARI JENA   | GENERAL |  | Judgement<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>107) |
| 375 | 68952/2026 | 16.09.2026 | WP (C) -<br>26528/2026 | SATYAPRIYA<br>SAMANTA     | GENERAL |  | Order<br>Dtd.<br>2026-08-<br>20     | WRIT<br>BRANCH-8                        | (Seat<br>No-<br>40)  |
| 376 | 68955/2026 | 16.09.2026 | WP (C) -<br>3163/2022  | SARITA<br>MOHANTY         | GENERAL |  | Judgement<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>107) |
| 377 | 68960/2026 | 16.09.2026 | WP (C) -<br>3163/2022  | MANAS KUMAR<br>RATH       | GENERAL |  | Judgement<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>107) |
| 378 | 68965/2026 | 16.09.2026 | CONTC-<br>5965/2026    | SALILA KUMAR<br>PATTANAIK | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11     |                                         | (Seat<br>No-<br>107) |
| 379 | 68967/2026 | 16.09.2026 | WP (C) -<br>3163/2022  | TUSHAR RANJAN<br>DAS      | GENERAL |  | Judgement<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>107) |
| 380 | 68982/2026 | 16.09.2026 | WP (C) -<br>15819/2023 | MANAS RANJAN<br>SAHOO     | GENERAL |  | Judgement<br>Dtd.<br>2026-09-<br>10 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-2) | (Seat<br>No-<br>116) |
| 381 | 68988/2026 | 16.09.2026 | WP (C) -<br>3163/2022  | PRANAB KUMAR<br>PRADHAN   | GENERAL |  | Judgement<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>107) |
| 382 | 68996/2026 | 16.09.2026 | WP (C) -<br>3163/2022  | SANJAY KUMAR<br>SAHOO     | GENERAL |  | Judgement<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-1) | (Seat<br>No-<br>107) |
| 383 | 69003/2026 | 16.09.2026 | WP (C) -<br>3163/2022  | SHAIKH<br>ESTAQUE ALLI    | GENERAL |  | Judgement<br>Dtd.<br>2026-09-       | WRIT<br>BRANCH<br>(DIVISION             | (Seat<br>No-<br>107) |

|     |            |            |                        |                          |         |  |                                 |                                       |                      |
|-----|------------|------------|------------------------|--------------------------|---------|--|---------------------------------|---------------------------------------|----------------------|
|     |            |            |                        |                          |         |  | 11                              | BENCH-1)                              |                      |
| 384 | 69010/2026 | 16.09.2026 | WP (C) -<br>18646/2017 | RAJENDRA<br>NARAYAN ROUT | GENERAL |  | Order<br>Dtd.<br>2026-01-<br>22 | WRIT<br>BRANCH-1                      | (Seat<br>No-1)       |
| 385 | 69016/2026 | 16.09.2026 | ABLAPL-<br>6365/2020   | ASUTOSH<br>TRIPATHY      | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>10 | BAIL-1                                | (Seat<br>No-2)       |
| 386 | 69020/2026 | 16.09.2026 | ABLAPL-<br>1198/2018   | ASUTOSH<br>TRIPATHY      | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>03 |                                       | (Seat<br>No-2)       |
| 387 | 69044/2026 | 16.09.2026 | WP (C) -<br>15674/2017 | RITESH KUMAR<br>PARICHHA | GENERAL |  | Entire<br>Order                 | WRIT<br>BRANCH-7                      | (Seat<br>No-5)       |
| 388 | 69056/2026 | 16.09.2026 | CRLA-<br>501/2024      | MANORANJAN<br>DAS        | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 | CRIMINAL<br>APPEAL                    | (Seat<br>No-<br>11)  |
| 389 | 69059/2026 | 16.09.2026 | WP (C) -<br>3259/2025  | SURYAMANI<br>DASH        | GENERAL |  | Entire<br>Brief                 |                                       | (Seat<br>No-<br>11)  |
| 390 | 69064/2026 | 16.09.2026 | WP (C) -<br>3259/2025  | SURYAMANI<br>DASH        | GENERAL |  | Counter                         |                                       | (Seat<br>No-<br>11)  |
| 391 | 69083/2026 | 16.09.2026 | WP (C) -<br>10407/2010 | BISHNUPADA<br>ROUTRAY    | GENERAL |  | Entire<br>Brief                 |                                       | (Seat<br>No-<br>11)  |
| 392 | 69085/2026 | 16.09.2026 | WP (C) -<br>1440/2020  | URMILA SAHOO             | GENERAL |  | Order<br>Dtd.<br>2020-02-<br>04 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH) | (Seat<br>No-<br>105) |
| 393 | 69086/2026 | 16.09.2026 | WP (C) -<br>3609/2025  | SAMBIT<br>PANIGRAHI      | GENERAL |  | Entire<br>Brief                 | WRIT<br>BRANCH-8                      | (Seat<br>No-<br>39)  |
| 394 | 69087/2026 | 16.09.2026 | BLAPL-<br>8211/2026    | SWETAMBARA<br>PUROHIT    | GENERAL |  | Petition<br>With<br>Annexures   | BAIL-1                                | (Seat<br>No-<br>14)  |
| 395 | 69088/2026 | 16.09.2026 | BLAPL-<br>8211/2026    | SWETAMBARA<br>PUROHIT    | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 | BAIL-1                                | (Seat<br>No-<br>14)  |
| 396 | 69089/2026 | 16.09.2026 | CRLMC-<br>2703/2026    | GURUPRASAD<br>BEHERA     | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>08 |                                       | (Seat<br>No-<br>14)  |
| 397 | 69090/2026 | 16.09.2026 | BLAPL-<br>8270/2026    | GURUPRASAD<br>BEHERA     | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 | BAIL-1                                | (Seat<br>No-<br>13)  |
| 398 | 69091/2026 | 16.09.2026 | BLAPL-<br>7937/2026    | GURUPRASAD<br>BEHERA     | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 | BAIL-1                                | (Seat<br>No-2)       |

|     |            |            |                     |                       |         |  |                         |               |              |
|-----|------------|------------|---------------------|-----------------------|---------|--|-------------------------|---------------|--------------|
| 399 | 69092/2026 | 16.09.2026 | BLAPL-7550/2026     | GURU PRASAD BEHERA    | GENERAL |  | Order Dtd. 2026-09-10   |               | (Seat No-2)  |
| 400 | 69093/2026 | 16.09.2026 | ABLAPL-10167/2026   | KHUSBU PANIGRAHI      | GENERAL |  | Order Dtd. 2026-09-08   | BAIL-2        | (Seat No-17) |
| 401 | 69094/2026 | 16.09.2026 | WP (C) - 8919/2024  | SAMBIT PANIGRAHI      | GENERAL |  | Entire Brief            | WRIT BRANCH-1 | (Seat No-31) |
| 402 | 69095/2026 | 16.09.2026 | WP (C) - 26211/2026 | SANDHYARANI PANI      | GENERAL |  | Order Dtd. 2026-09-11   | WRIT BRANCH-4 | (Seat No-52) |
| 403 | 69096/2026 | 16.09.2026 | WP (C) - 26206/2026 | SANDHYARANI PANI      | GENERAL |  | Order Dtd. 2026-09-11   | WRIT BRANCH-7 | (Seat No-55) |
| 404 | 69097/2026 | 16.09.2026 | ABLAPL-10323/2026   | PRAHALLAD CHANDRA DAS | GENERAL |  | Order Dtd. 2026-09-10   |               | (Seat No-55) |
| 405 | 69098/2026 | 16.09.2026 | ABLAPL-10326/2026   | PRAHALLAD CHANDRA DAS | GENERAL |  | Order Dtd. 2026-09-10   | BAIL-1        | (Seat No-5)  |
| 406 | 69099/2026 | 16.09.2026 | WP (C) - 26780/2026 | AMULYA KUMAR PANDA    | GENERAL |  | Petition With Annexures | WRIT BRANCH-1 | (Seat No-57) |
| 407 | 69108/2026 | 16.09.2026 | WP (C) - 24274/2023 | SWAGAT PATI           | GENERAL |  | Order Dtd. 2023-08-02   | WRIT BRANCH-4 | (Seat No-46) |
| 408 | 69109/2026 | 16.09.2026 | WP (C) - 5117/2025  | MANOJ KUMAR RANA      | GENERAL |  | Order Dtd. 2025-10-10   | WRIT BRANCH-4 | (Seat No-37) |
| 409 | 69185/2026 | 16.09.2026 | WPC (OAS) - 28/2015 | MANOJ KUMAR RANA      | GENERAL |  | Order Dtd. 2022-07-06   | OA Branch     | (Seat No-1)  |
| 410 | 69188/2026 | 16.09.2026 | WPC (OAS) - 29/2015 | MANOJ KUMAR RANA      | GENERAL |  | Order Dtd. 2022-07-06   | OA Branch     | (Seat No-1)  |
| 411 | 69189/2026 | 16.09.2026 | WP (C) - 21343/2022 | MANOJ KUMAR RANA      | GENERAL |  | Order Dtd. 2022-10-20   | WRIT BRANCH-1 | (Seat No-3)  |
| 412 | 69191/2026 | 16.09.2026 | WP (C) - 16931/2022 | MANOJ KUMAR RANA      | GENERAL |  | Order Dtd. 2022-07-18   | WRIT BRANCH-1 | (Seat No-2)  |
| 413 | 69290/2026 | 16.09.2026 | WP (C) -            | KABITA PATRA          | GENERAL |  | Order                   | WRIT          | (Seat        |

|     |            |            |                     |                |         |  |                             |                                         |                  |
|-----|------------|------------|---------------------|----------------|---------|--|-----------------------------|-----------------------------------------|------------------|
|     |            |            | 29895/2026          |                |         |  | Dtd.<br>2026-09-16          | BRANCH-1                                | No-31)           |
| 414 | 68857/2026 | 16.09.2026 | ABLAPL-10274/2026   | S S PATTANAIAK | GENERAL |  | Order<br>Dtd.<br>2026-09-10 | BAIL-1                                  | (Seat<br>No-2)   |
| 415 | 68943/2026 | 16.09.2026 | WP (C) - 34817/2022 | M R BARIK      | GENERAL |  | Order<br>Dtd.<br>2023-05-02 | WRIT<br>BRANCH-3                        | (Seat<br>No-13)  |
| 416 | 68947/2026 | 16.09.2026 | WP (C) - 7423/2023  | B K MISHRA     | GENERAL |  | Order<br>Dtd.<br>2023-05-01 | WRIT<br>BRANCH-1                        | (Seat<br>No-3)   |
| 417 | 68950/2026 | 16.09.2026 | WP (C) - 15024/2024 | T SAHOO        | GENERAL |  | Order<br>Dtd.<br>2024-07-19 | WRIT<br>BRANCH-6                        | (Seat<br>No-26)  |
| 418 | 68957/2026 | 16.09.2026 | WP (C) - 15058/2024 | T SAHOO        | GENERAL |  | Order<br>Dtd.<br>2024-06-27 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-2) | (Seat<br>No-116) |
| 419 | 68961/2026 | 16.09.2026 | CRLMP-371/2022      | T SAHOO        | GENERAL |  | Order<br>Dtd.<br>2026-08-12 | WRIT<br>BRANCH-8                        | (Seat<br>No-42)  |
| 420 | 68964/2026 | 16.09.2026 | WP (C) - 6409/2025  | U CHHOTRAY     | GENERAL |  | Order<br>Dtd.<br>2025-03-17 | WRIT<br>BRANCH-7                        | (Seat<br>No-18)  |
| 421 | 68970/2026 | 16.09.2026 | CRLMP-1288/2026     | T K SAHOO      | GENERAL |  | Order<br>Dtd.<br>2026-09-09 |                                         | (Seat<br>No-18)  |
| 422 | 68973/2026 | 16.09.2026 | WP (C) - 24344/2026 | S BISWAL       | GENERAL |  | Order<br>Dtd.<br>2026-08-07 | WRIT<br>BRANCH-1                        | (Seat<br>No-4)   |
| 423 | 68976/2026 | 16.09.2026 | WP (C) - 26118/2026 | T K SAHOO      | GENERAL |  | Order<br>Dtd.<br>2026-08-07 | WRIT<br>BRANCH-5                        | (Seat<br>No-20)  |
| 424 | 68981/2026 | 16.09.2026 | CONTC-5365/2026     | S S PRADHAN    | GENERAL |  | Order<br>Dtd.<br>2026-08-07 |                                         | (Seat<br>No-20)  |
| 425 | 68984/2026 | 16.09.2026 | WP (C) - 5400/2026  | L D PANDA      | GENERAL |  | Order<br>Dtd.<br>2026-08-07 | WRIT<br>BRANCH<br>(DIVISION<br>BENCH-3) | (Seat<br>No-122) |
| 426 | 68994/2026 | 16.09.2026 | WP (C) - 20646/2025 | S MOHARANA     | GENERAL |  | Order<br>Dtd.<br>2026-08-07 | WRIT<br>BRANCH-2                        | (Seat<br>No-45)  |

|     |            |            |                        |                      |         |  |                                 |                   |                     |
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| 427 | 68999/2026 | 16.09.2026 | WP (C) -<br>28257/2026 | D J MISHRA           | GENERAL |  | Order<br>Dtd.<br>2026-08-<br>07 |                   | (Seat<br>No-<br>45) |
| 428 | 69008/2026 | 16.09.2026 | BLAPL-<br>7922/2026    | A S PAUL             | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 | BAIL-1            | (Seat<br>No-1)      |
| 429 | 69012/2026 | 16.09.2026 | RSA-<br>445/2026       | H K BHOL             | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 |                   | (Seat<br>No-1)      |
| 430 | 69013/2026 | 16.09.2026 | WP (C) -<br>28298/2026 | M R PANDA            | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 | WRIT<br>BRANCH-8  | (Seat<br>No-<br>42) |
| 431 | 69015/2026 | 16.09.2026 | WP (C) -<br>21337/2024 | P K MISHRA           | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 |                   | (Seat<br>No-<br>42) |
| 432 | 69018/2026 | 16.09.2026 | WP (C) -<br>12149/2026 | P K MISHRA           | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>11 |                   | (Seat<br>No-<br>42) |
| 433 | 69048/2026 | 16.09.2026 | ABLAPL-<br>10328/2026  | AMLAN SHAKTI<br>PAUL | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>10 |                   | (Seat<br>No-<br>42) |
| 434 | 69081/2026 | 16.09.2026 | MACA-<br>415/2025      | A K BARIK            | GENERAL |  | Order<br>Dtd.<br>2026-08-<br>19 |                   | (Seat<br>No-<br>42) |
| 435 | 69118/2026 | 16.09.2026 | WP (C) -<br>3338/2007  | A P MISHRA           | GENERAL |  | Order<br>Dtd.<br>2007-10-<br>30 |                   | (Seat<br>No-<br>42) |
| 436 | 69120/2026 | 16.09.2026 | CRLMC-<br>2879/2022    | D P DASH             | GENERAL |  | Order<br>Dtd.<br>2025-03-<br>04 | CRIMINAL<br>MISC  | (Seat<br>No-5)      |
| 437 | 69123/2026 | 16.09.2026 | WP (C) -<br>17475/2019 | G ROUT               | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>01 | WRIT<br>BRANCH-8  | (Seat<br>No-<br>40) |
| 438 | 69125/2026 | 16.09.2026 | OJC-<br>4893/2001      | S PATTANAIK          | GENERAL |  | Order<br>Dtd.<br>2019-07-<br>12 |                   | (Seat<br>No-<br>40) |
| 439 | 69126/2026 | 16.09.2026 | ABLAPL-<br>1613/2023   | M R BARIK            | GENERAL |  | Order<br>Dtd.<br>2023-03-<br>09 | BAIL-1            | (Seat<br>No-3)      |
| 440 | 69128/2026 | 16.09.2026 | CRP-<br>21/2024        | C K BEHERA           | GENERAL |  | Order<br>Dtd.<br>2026-09-       | CIVIL<br>REVISION | (Seat<br>No-5)      |

|     |            |            |                     |             |         |  |                       |                |              |
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|     |            |            |                     |             |         |  | 11                    |                |              |
| 441 | 69129/2026 | 16.09.2026 | CMP-574/2026        | S K SAHU    | GENERAL |  | Order Dtd. 2026-09-11 |                | (Seat No-5)  |
| 442 | 69131/2026 | 16.09.2026 | CRP-25/2026         | G S MOHANTY | GENERAL |  | Order Dtd. 2026-09-11 | CIVIL REVISION | (Seat No-5)  |
| 443 | 69132/2026 | 16.09.2026 | WA-789/2025         | P.K.MOHANTY | GENERAL |  | Order Dtd. 2026-08-12 |                | (Seat No-5)  |
| 444 | 69133/2026 | 16.09.2026 | CMP-983/2025        | N C SINHA   | GENERAL |  | Order Dtd. 2026-09-11 |                | (Seat No-5)  |
| 445 | 69134/2026 | 16.09.2026 | WP (C) - 8158/2026  | N C SINHA   | GENERAL |  | Order Dtd. 2026-09-11 |                | (Seat No-5)  |
| 446 | 69135/2026 | 16.09.2026 | WP (C) - 24868/2026 | J R BEHERA  | GENERAL |  | Order Dtd. 2026-09-11 | WRIT BRANCH-5  | (Seat No-22) |
| 447 | 69136/2026 | 16.09.2026 | CRLMC-2712/2026     | S K SAMIM   | GENERAL |  | Order Dtd. 2026-09-11 |                | (Seat No-22) |
| 448 | 69137/2026 | 16.09.2026 | ABLAPL-5721/2026    | P K DAS     | GENERAL |  | Order Dtd. 2026-09-11 | BAIL-1         | (Seat No-14) |
| 449 | 69138/2026 | 16.09.2026 | RPFAM-96/2026       | P K DAS     | GENERAL |  | Order Dtd. 2026-09-11 |                | (Seat No-14) |
| 450 | 69139/2026 | 16.09.2026 | TRPCRL-45/2026      | P K MISHRA  | GENERAL |  | Order Dtd. 2026-09-11 |                | (Seat No-14) |
| 451 | 69140/2026 | 16.09.2026 | WP (C) - 26740/2026 | P K PAL     | GENERAL |  | Order Dtd. 2026-09-11 |                | (Seat No-14) |
| 452 | 69141/2026 | 16.09.2026 | WP (C) - 27952/2026 | A SUNDARAY  | GENERAL |  | Order Dtd. 2026-09-11 |                | (Seat No-14) |
| 453 | 69142/2026 | 16.09.2026 | WP (C) - 27952/2026 | A SUNDARAY  | GENERAL |  | Order Dtd. 2026-09-11 |                | (Seat No-14) |
| 454 | 69143/2026 | 16.09.2026 | WP (C) - 25258/2026 | A SUNDARAY  | GENERAL |  | Order Dtd.            | WRIT BRANCH-8  | (Seat No-    |

|     |            |            |                     |               |         |  |                       |               |              |
|-----|------------|------------|---------------------|---------------|---------|--|-----------------------|---------------|--------------|
|     |            |            |                     |               |         |  | 2026-09-11            |               | 29)          |
| 455 | 69144/2026 | 16.09.2026 | WP (C) – 28183/2026 | R K SINGH     | GENERAL |  | Order Dtd. 2026-09-11 |               | (Seat No-29) |
| 456 | 69145/2026 | 16.09.2026 | WP (C) – 15605/2026 | S R PATTANAİK | GENERAL |  | Order Dtd. 2026-09-11 | WRIT BRANCH-8 | (Seat No-41) |
| 457 | 69146/2026 | 16.09.2026 | WP (C) – 28166/2026 | K C PANDA     | GENERAL |  | Order Dtd. 2026-09-11 |               | (Seat No-41) |
| 458 | 69147/2026 | 16.09.2026 | WP (C) – 27709/2026 | K C PANDA     | GENERAL |  | Order Dtd. 2026-09-11 | WRIT BRANCH-4 | (Seat No-52) |
| 459 | 69148/2026 | 16.09.2026 | WP (C) – 27731/2026 | K C PANDA     | GENERAL |  | Order Dtd. 2026-09-11 | WRIT BRANCH-1 | (Seat No-30) |
| 460 | 69149/2026 | 16.09.2026 | WP (C) – 1361/2025  | M R SAHOO     | GENERAL |  | Order Dtd. 2026-09-11 |               | (Seat No-30) |
| 461 | 69150/2026 | 16.09.2026 | WP (C) – 28347/2026 | R C MALLICK   | GENERAL |  | Order Dtd. 2026-09-11 |               | (Seat No-30) |
| 462 | 69151/2026 | 16.09.2026 | WP (C) – 25774/2026 | R C MALLICK   | GENERAL |  | Order Dtd. 2026-09-11 | WRIT BRANCH-1 | (Seat No-3)  |
| 463 | 69152/2026 | 16.09.2026 | WP (C) – 28333/2026 | R C MALLICK   | GENERAL |  | Order Dtd. 2026-09-16 | WRIT BRANCH-5 | (Seat No-22) |
| 464 | 69153/2026 | 16.09.2026 | WP (C) – 28357/2026 | R C MALLICK   | GENERAL |  | Order Dtd. 2026-09-16 | WRIT BRANCH-8 | (Seat No-41) |
| 465 | 69154/2026 | 16.09.2026 | WP (C) – 28325/2026 | R C MALLICK   | GENERAL |  | Order Dtd. 2026-09-16 | WRIT BRANCH-5 | (Seat No-22) |
| 466 | 69155/2026 | 16.09.2026 | WP (C) – 28329/2026 | R C MALLICK   | GENERAL |  | Order Dtd. 2026-09-16 | WRIT BRANCH-6 | (Seat No-24) |
| 467 | 69156/2026 | 16.09.2026 | WP (C) – 25754/2026 | R C MALLICK   | GENERAL |  | Order Dtd. 2026-09-16 | WRIT BRANCH-6 | (Seat No-24) |
| 468 | 69157/2026 | 16.09.2026 | TRPCRL-             | S K PARIDA    | GENERAL |  | Order                 |               | (Seat        |

|     |            |            |                        |               |         |  |                             |                         |                 |
|-----|------------|------------|------------------------|---------------|---------|--|-----------------------------|-------------------------|-----------------|
|     |            |            | 45/2026                |               |         |  | Dtd.<br>2026-09-16          |                         | No-24)          |
| 469 | 69158/2026 | 16.09.2026 | WP (C) –<br>6508/2026  | M R BARIK     | GENERAL |  | Order<br>Dtd.<br>2026-09-16 |                         | (Seat<br>No-24) |
| 470 | 69159/2026 | 16.09.2026 | WP (C) –<br>28593/2026 | D BISWAL      | GENERAL |  | Order<br>Dtd.<br>2026-09-16 | WRIT<br>BRANCH-1        | (Seat<br>No-30) |
| 471 | 69160/2026 | 16.09.2026 | WP (C) –<br>28604/2026 | D BISWAL      | GENERAL |  | Order<br>Dtd.<br>2026-09-16 | WRIT<br>BRANCH-8        | (Seat<br>No-42) |
| 472 | 69161/2026 | 16.09.2026 | WP (C) –<br>27780/2026 | D BISWAL      | GENERAL |  | Order<br>Dtd.<br>2026-09-16 |                         | (Seat<br>No-42) |
| 473 | 69162/2026 | 16.09.2026 | WP (C) –<br>28954/2026 | D BISWAL      | GENERAL |  | Order<br>Dtd.<br>2026-09-16 | WRIT<br>BRANCH-4        | (Seat<br>No-58) |
| 474 | 69163/2026 | 16.09.2026 | WP (C) –<br>29389/2026 | D BISWAL      | GENERAL |  | Order<br>Dtd.<br>2026-09-16 | WRIT<br>BRANCH-7        | (Seat<br>No-15) |
| 475 | 69164/2026 | 16.09.2026 | WP (C) –<br>28609/2026 | D BISWAL      | GENERAL |  | Order<br>Dtd.<br>2026-09-16 | WRIT<br>BRANCH-5        | (Seat<br>No-22) |
| 476 | 69165/2026 | 16.09.2026 | WP (C) –<br>28614/2026 | D BISWAL      | GENERAL |  | Order<br>Dtd.<br>2026-09-16 | WRIT<br>BRANCH-6        | (Seat<br>No-24) |
| 477 | 69270/2026 | 16.09.2026 | SA-<br>424/2000        | S K MOHAPATRA | GENERAL |  | Order<br>Dtd.<br>2023-12-19 | SECOND<br>APPEAL        | (Seat<br>No-7)  |
| 478 | 69271/2026 | 16.09.2026 | WP (C) –<br>9672/2024  | N BARIK       | GENERAL |  | Order<br>Dtd.<br>2023-12-19 | WRIT<br>BRANCH-1        | (Seat<br>No-1)  |
| 479 | 69272/2026 | 16.09.2026 | CONTC-<br>1540/2015    | A A LENKA     | GENERAL |  | Order<br>Dtd.<br>2026-08-24 | CONTEMPT                | (Seat<br>No-5)  |
| 480 | 69273/2026 | 16.09.2026 | MACA-<br>56/2009       | S MITRA       | GENERAL |  | Order<br>Dtd.<br>2026-09-02 | MISC.<br>APPEAL<br>SEC. | (Seat<br>No-4)  |
| 481 | 69274/2026 | 16.09.2026 | CONTC-<br>1601/2018    | A A LENKA     | GENERAL |  | Order<br>Dtd.<br>2026-08-24 | CONTEMPT                | (Seat<br>No-1)  |

|     |            |            |                     |                  |         |  |                       |                                |               |
|-----|------------|------------|---------------------|------------------|---------|--|-----------------------|--------------------------------|---------------|
| 482 | 69275/2026 | 16.09.2026 | BLAPL-8251/2026     | S. CHOUDHURY     | GENERAL |  | Order Dtd. 2026-09-11 |                                | (Seat No-1)   |
| 483 | 69276/2026 | 16.09.2026 | WP (C) - 158/2018   | AAPURNA          | GENERAL |  | Order Dtd. 2026-08-18 | WRIT BRANCH-9                  | (Seat No-49)  |
| 484 | 69277/2026 | 16.09.2026 | WP (C) - 20821/2023 | S K SETHI        | GENERAL |  | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-120) |
| 485 | 69278/2026 | 16.09.2026 | WP (C) - 20193/2023 | S K SETHI        | GENERAL |  | Order Dtd. 2024-02-13 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |
| 486 | 69279/2026 | 16.09.2026 | WP (C) - 17257/2018 | A A LENKA        | GENERAL |  | Order Dtd. 2026-08-24 | WRIT BRANCH-8                  | (Seat No-43)  |
| 487 | 69280/2026 | 16.09.2026 | CRLA-1051/2024      | S K KAR          | GENERAL |  | Order Dtd. 2026-02-27 |                                | (Seat No-43)  |
| 488 | 69281/2026 | 16.09.2026 | CRLA-570/2014       | S K KAR          | GENERAL |  | Order Dtd. 2026-02-27 | CRIMINAL APPEAL                | (Seat No-8)   |
| 489 | 69282/2026 | 16.09.2026 | CRLA-730/2011       | S K KAR          | GENERAL |  | Order Dtd. 2026-02-27 | CRIMINAL APPEAL                | (Seat No-2)   |
| 490 | 69284/2026 | 16.09.2026 | CRLA-198/2022       | S K KAR          | GENERAL |  | Order Dtd. 2026-02-27 | CRIMINAL APPEAL                | (Seat No-7)   |
| 491 | 69285/2026 | 16.09.2026 | JCRLA-83/2010       | S K KAR          | GENERAL |  | Order Dtd. 2026-02-27 | CRIMINAL APPEAL                | (Seat No-9)   |
| 492 | 69286/2026 | 16.09.2026 | WA-812/2020         | S K MOHAPATRA    | GENERAL |  | Order Dtd. 2023-08-29 | WRIT APPEAL                    | (Seat No-4)   |
| 493 | 69287/2026 | 16.09.2026 | RSA-75/2012         | L K NAYAK        | GENERAL |  | Order Dtd. 2023-08-29 | SECOND APPEAL                  | (Seat No-6)   |
| 494 | 69288/2026 | 16.09.2026 | WP (C) - 15609/2021 | K N SAHOO        | GENERAL |  | Order Dtd. 2026-11-02 | WRIT BRANCH-8                  | (Seat No-39)  |
| 495 | 69289/2026 | 16.09.2026 | WP (C) - 3403/2004  | M K BALIYARSINGH | GENERAL |  | Order Dtd. 2008-01-   |                                | (Seat No-39)  |

|     |            |            |                        |                       |         |  |                                 |                  |                     |
|-----|------------|------------|------------------------|-----------------------|---------|--|---------------------------------|------------------|---------------------|
|     |            |            |                        |                       |         |  | 07                              |                  |                     |
| 496 | 69291/2026 | 16.09.2026 | WP (C) -<br>2915/2013  | J D MUDULI            | GENERAL |  | Order<br>Dtd.<br>2013-05-<br>16 |                  | (Seat<br>No-<br>39) |
| 497 | 69292/2026 | 16.09.2026 | WP (C) -<br>5470/2019  | J D MUDULI            | GENERAL |  | Order<br>Dtd.<br>2013-05-<br>16 |                  | (Seat<br>No-<br>39) |
| 498 | 69293/2026 | 16.09.2026 | WP (C) -<br>15628/2021 | P N NAYAK             | GENERAL |  | Order<br>Dtd.<br>9999-12-<br>31 | WRIT<br>BRANCH-8 | (Seat<br>No-<br>39) |
| 499 | 69294/2026 | 16.09.2026 | CRLA-<br>864/2024      | PARTHA<br>SARATHI DAS | GENERAL |  | Order<br>Dtd.<br>2026-09-<br>09 |                  | (Seat<br>No-<br>39) |
| 500 | 69295/2026 | 16.09.2026 | RSA-<br>531/2003       | R K PANDA             | GENERAL |  | Order<br>Dtd.<br>2024-07-<br>11 | SECOND<br>APPEAL | (Seat<br>No-4)      |
| 501 | 69296/2026 | 16.09.2026 | RFA-<br>100/2006       | R K BARIK             | GENERAL |  | Order<br>Dtd.<br>2018-11-<br>19 |                  | (Seat<br>No-4)      |
| 502 | 69297/2026 | 16.09.2026 | BLAPL-<br>4782/2015    | M ROUTRAY             | GENERAL |  | Order<br>Dtd.<br>2015-12-<br>01 |                  | (Seat<br>No-4)      |
| 503 | 69298/2026 | 16.09.2026 | WP (C) -<br>8011/2009  | L SAHOO               | GENERAL |  | Order<br>Dtd.<br>2010-06-<br>30 |                  | (Seat<br>No-4)      |

**N I C (Software Team)**